



Government of India, Ministry of Finance, Department of Revenue
 भारत सरकार, वित्त मंत्रालय, राजस्व विभाग
 Central Board of Indirect Taxes and Customs (CBIC)
 केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड (सीबीआईसी)
 Office of the Additional Director General of Systems
 प्रणाली महानिदेशालय के अतिरिक्त महानिदेशक का कार्यालय
 GST and Central Excise, GST Bhavan, 1st and 5th floor,
 जीएसटी और केंद्रीय उत्पाद शुल्क, जीएसटी भवन, पहली और पांचवीं मंजिल,
 No. 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai -600034
 सं. 26/1, महात्मा गांधी रोड, नुगंबक्कम, चेन्नई-600034

File No: DGSYS/APP/CZU/RGMO/1/2025-ACES/GST O/o-ADG-DGS-ZU-CHENNAI-Part(1) Dated 09-02-2026

ADVISORY No. 04/2026 – Procedure for filing HSNS Declaration in Form HSNS DEC-01

Sub: HSNS Cess - HSNS Declaration Filing Procedure in the CBIC Taxpayer's portal –
 Regarding.

Attention is invited to The Health Security se National Security Cess (HSNS Cess) Act, 2025 notified on 16.12.2025 and introduced with effect from 01.02.2026.

2. The HSNS Cess Application functionalities are developed and hosted on the designated Portal (www.cbic-gst.gov.in) (herein after referred to as the 'Portal').
3. The step-by-step procedure for Filing Initial Declaration in FORM HSNS DEC-01 on the taxpayer portal i.e., 'www.cbic-gst.gov.in' with screenshots is detailed in ANNEXURE-A.
4. Similar Advisory for filing fresh declaration in case of any change in the parameters relevant for the computation of Cess, or in case of installation, addition or commencement of any machine or process will be issued shortly.
5. The above advisory may be widely circulated to sensitize the field officers and trade.

**Digitally signed by
 Sahil Inamdar
 Date: 09-02-2026
 18:12:50**

साहिल इनामदार | Sahil Inamdar

अतिरिक्त महानिदेशक | Additional Director General,
 प्रणाली महानिदेशालय, चेन्नई | DG Systems, Chennai

To

1. All the Pr. Chief Commissioners/Chief Commissioners of GST Zones.
2. The Pr. DG/DG, DGGI/DGGST/DG (Audit)/DG (TPS).
3. The Commissioner, GST (Policy Wing).
4. The Commissioner, Central Excise (Policy Wing).
5. All the Pr. Commissioners/Commissioners of GST.
6. The Pr. ADG /ADGs of Systems, New Delhi/ Bengaluru / Kolkata/ Mumbai
7. The Joint Secretary, TRU 1
8. The Joint Secretary, DOR.
9. Web master, CBIC

Copy submitted to.

1. The Pr. Director General, Systems & Data Management, New Delhi -----for information
2. PS to the Member (IT) ----- for information.

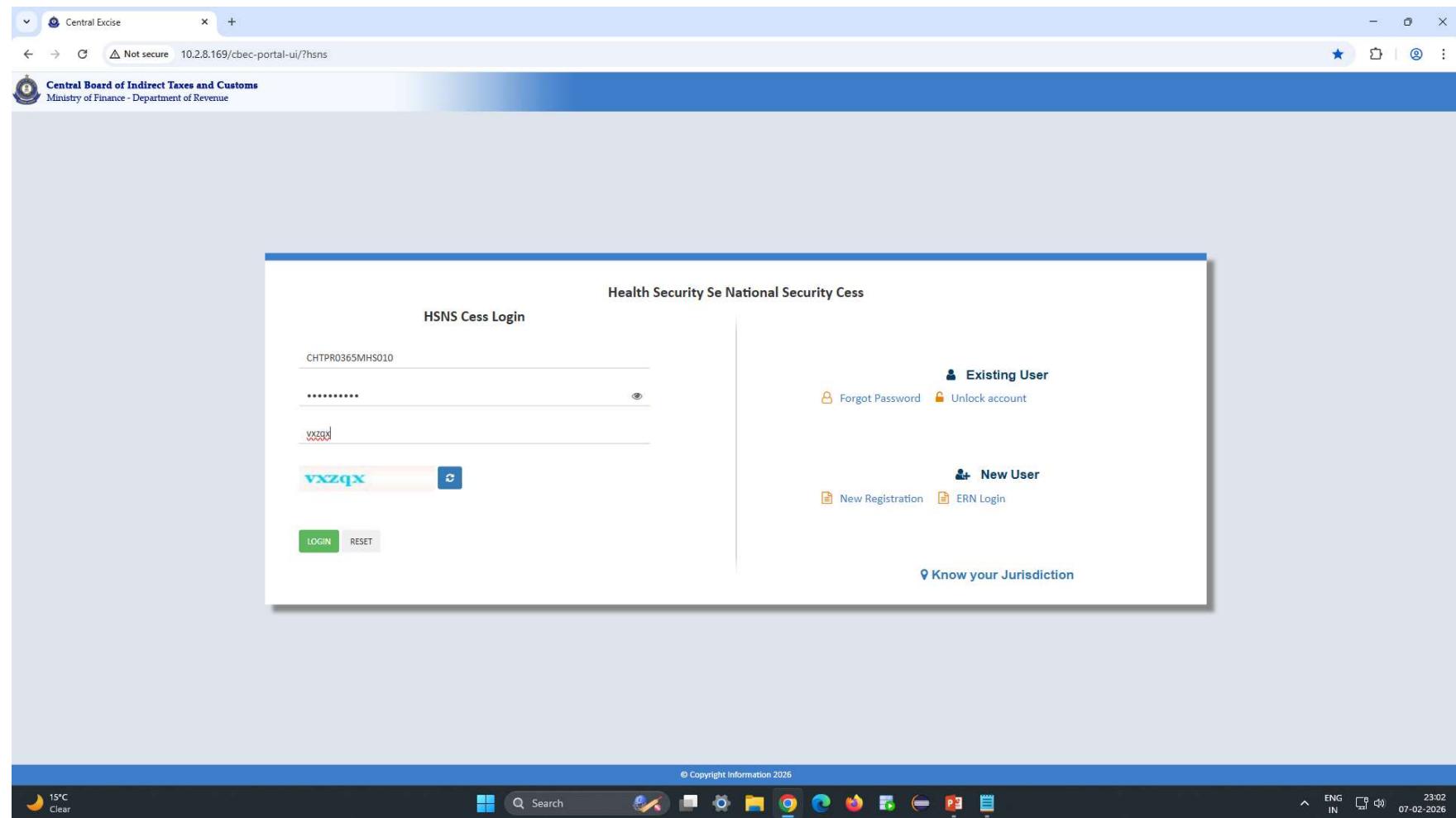
ANNEXURE-A: STEP BY STEP PROCEDURE FOR FILING FORM HSNS DEC-1

1. The portal for HSNS cess is www.cbic-gst.gov.in.

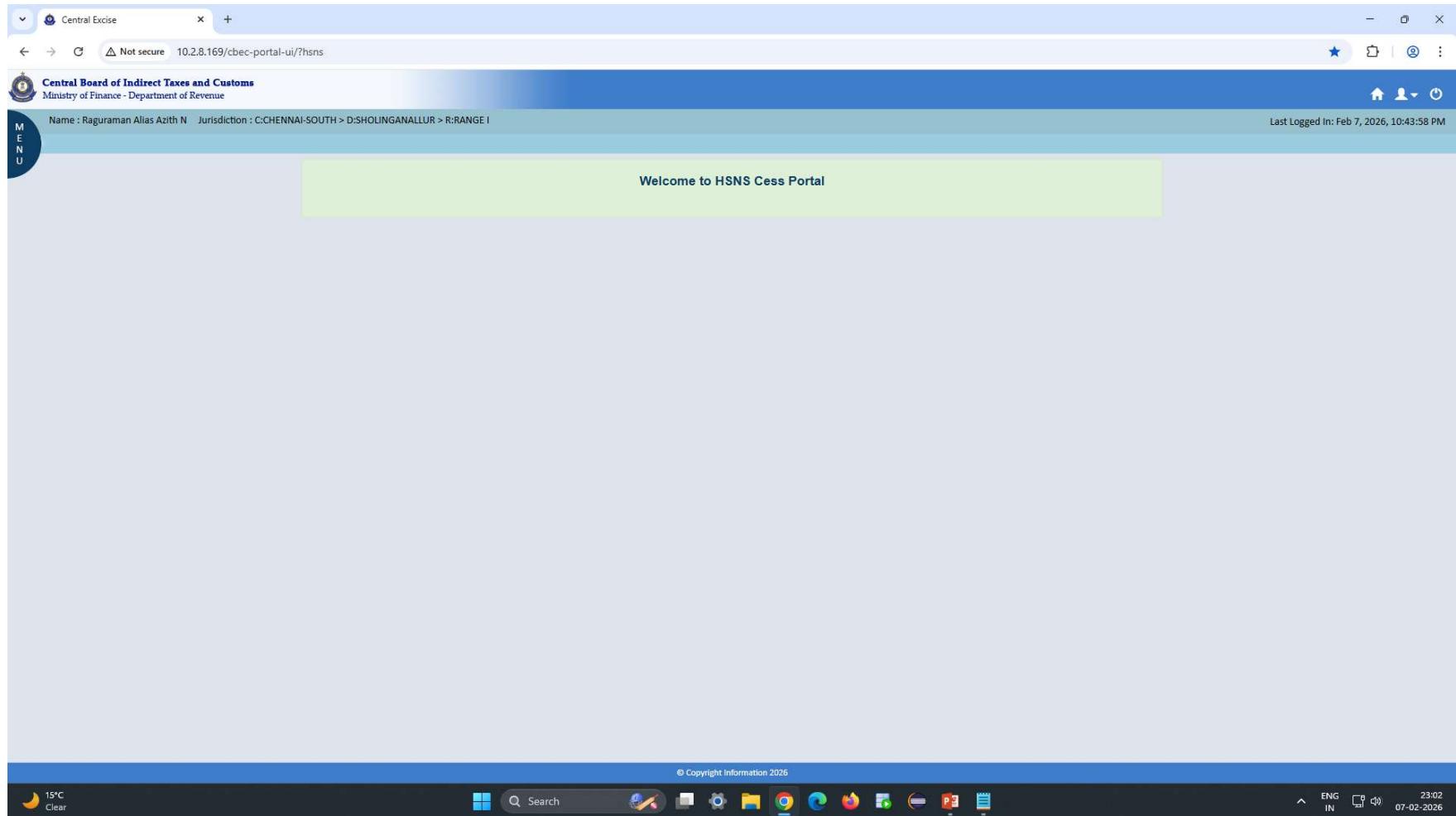


The screenshot shows the homepage of the Central Board of Indirect Taxes and Customs (CBIC) website. The top navigation bar includes links for GST Acts, Services, SVLDRS, ACES (CE&ST), Archives, HSNS, and SBS Login. A banner at the top right provides information about the HSNS CESS Taxpayer functionality becoming operative from 01.02.2026 and a link to report tax fraud. The main content area features a large yellow background with the CBIC logo and the text "CBEC Central Board of Excise and Customs" transitioning to "CBIC Central Board of Indirect Taxes and Customs" with the handle "@cbic_india". Below this are sections for "What's New", "Image Gallery" (showing a "GST DAY" event), and "CBIC MITRA HELPDESK". The taskbar at the bottom shows various application icons and the date 04-02-2026.

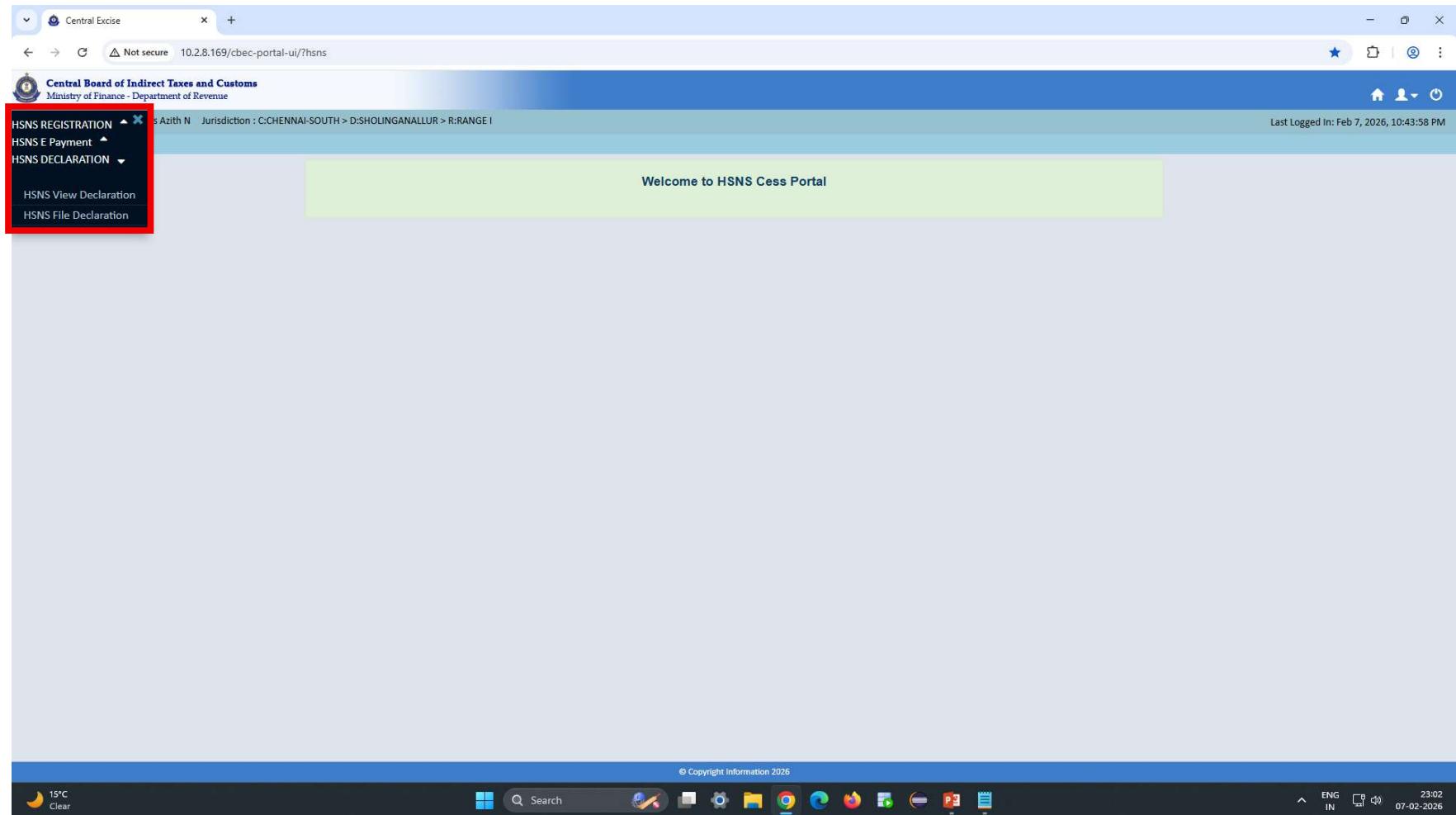
2. Click on HSNS> HSNS CESS Login which leads to the relevant Taxpayer Login



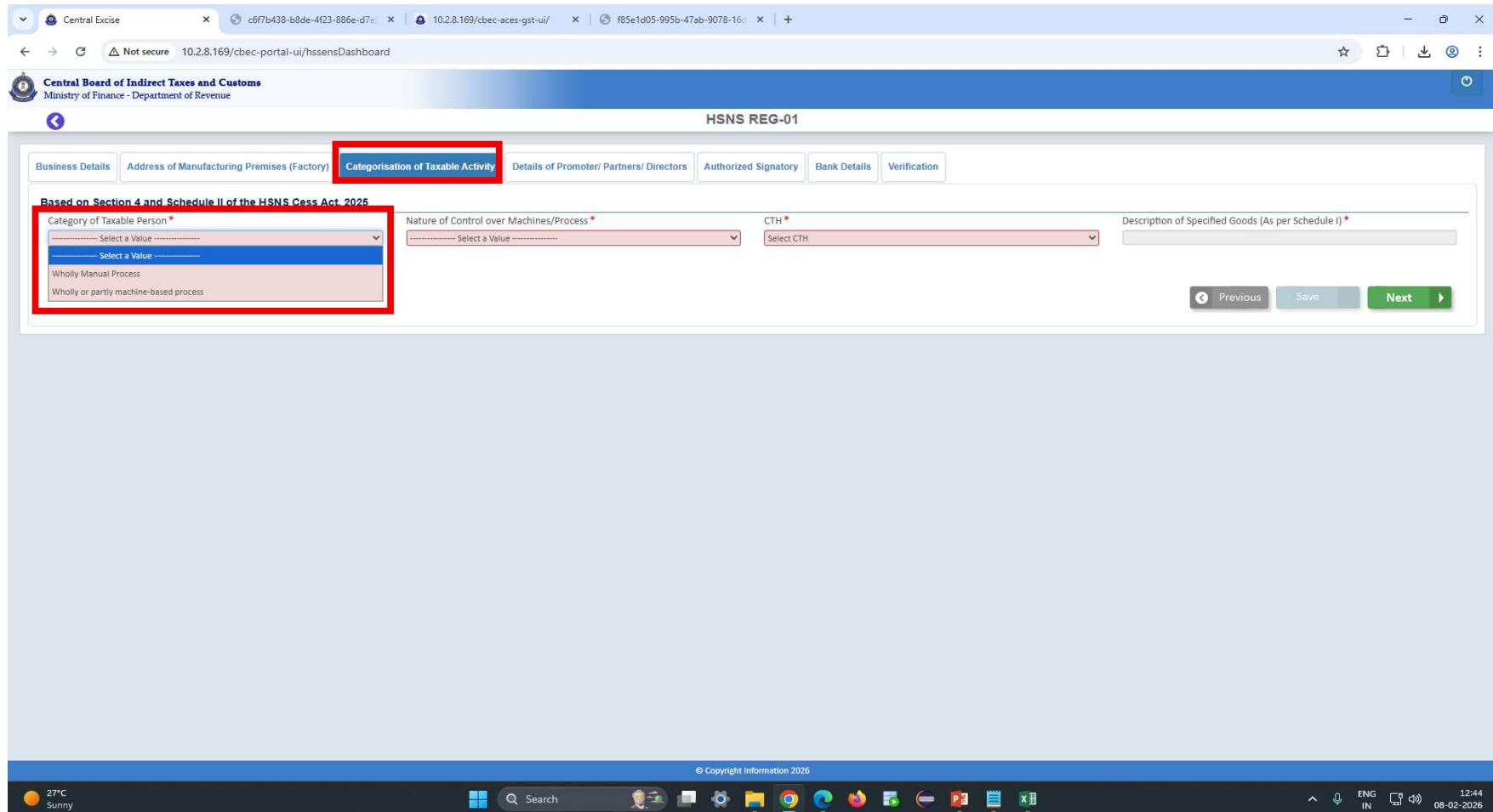
3. Taxpayer needs to enter login credentials and click on submit button after which the Taxpayer dashboard will appear.



4. To file HSNS declaration, go to Menu > HSNS DECLARATION > HSNS File Declaration.



5. On clicking "HSNS File Declaration", the following page namely HSNS DEC-01 will be displayed on the screen. During the **Registration**, the taxpayer had to select the "Category of Taxable Person" under "Categorisation of Taxable Activity" among the two options, namely 1. Wholly or Partly Machine-based process , and 2. Wholly Manual Process.



Central Excise x c6f7b438-b8de-4f23-886e-d7e... x 10.2.8.169/cbec-aces-gst-ui/ x f85e1d05-995b-47ab-9078-16d... x +

Not secure 10.2.8.169/cbec-portal-ui/hssensDashboard

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

HSNS REG-01

Business Details Address of Manufacturing Premises (Factory) Categorisation of Taxable Activity Details of Promoter/ Partners/ Directors Authorized Signatory Bank Details Verification

Based on Section 4 and Schedule II of the HSNS Cess Act, 2025

Category of Taxable Person *

- Select a Value -----
- Select a Value -----
- Wholly Manual Process
- Wholly or partly machine-based process

Nature of Control over Machines/Process *

CTH *

Description of Specified Goods (As per Schedule I) *

Previous Save Next

27°C Sunny

Search

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ENG IN 12:44 08-02-2026

PROCEDURE FOR FILING DECLARATION: MANUAL PROCESS

6. If the Taxpayer had selected “Category of Taxable Person” under “Categorisation of Taxable Activity” as “Wholly Manual Process” in the form HSNS REG-01, the following screen (manual process) will appear.

Central Excise 4484eda9-0d6f-4471-a1da-c6a... Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS029 Legal Name: RAGURAMAN ALIAS AZITH N Trade Name: test

Address of the Factory / Premises: test,test,test,Tamil Nadu - 609606 GSTIN: Date of Filing: 08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

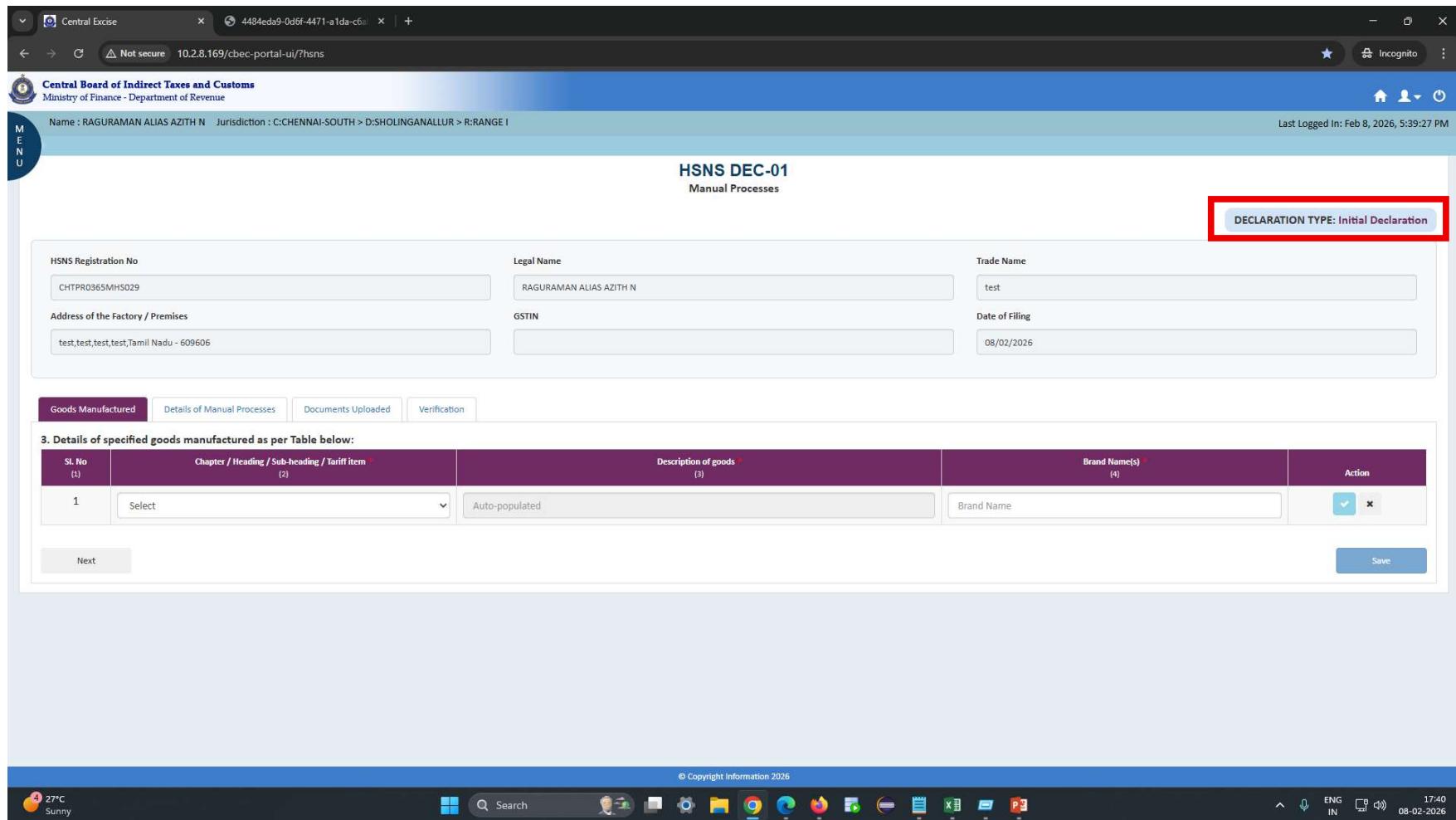
Sl. No (1)	Chapter / Heading / Sub-heading / Tariff Item (2)	Description of goods ³ (3)	Brand Name(s) (4)	Action
1	Select	Auto-populated	Brand Name	<input checked="" type="checkbox"/> <input type="checkbox"/>

Next Save

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27°C Sunny Search ENG IN 17:40 08-02-2026

7. As this is the Initial Declaration, the Declaration Type is displayed as **Initial Declaration** at the top corner on the right side of the Form.



Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No	Legal Name	Trade Name
CHTPRO365MHS029	RAGURAMAN ALIAS AZITH N	test

Address of the Factory / Premises	GSTIN	Date of Filing
test,test,test,Tamil Nadu - 609606		08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

SL. No (1)	Chapter / Heading / Sub-heading / Tariff item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	Select	Auto-populated	Brand Name	<input checked="" type="checkbox"/> <input type="button" value="x"/>

Next Save

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Search

17:40 08-02-2026

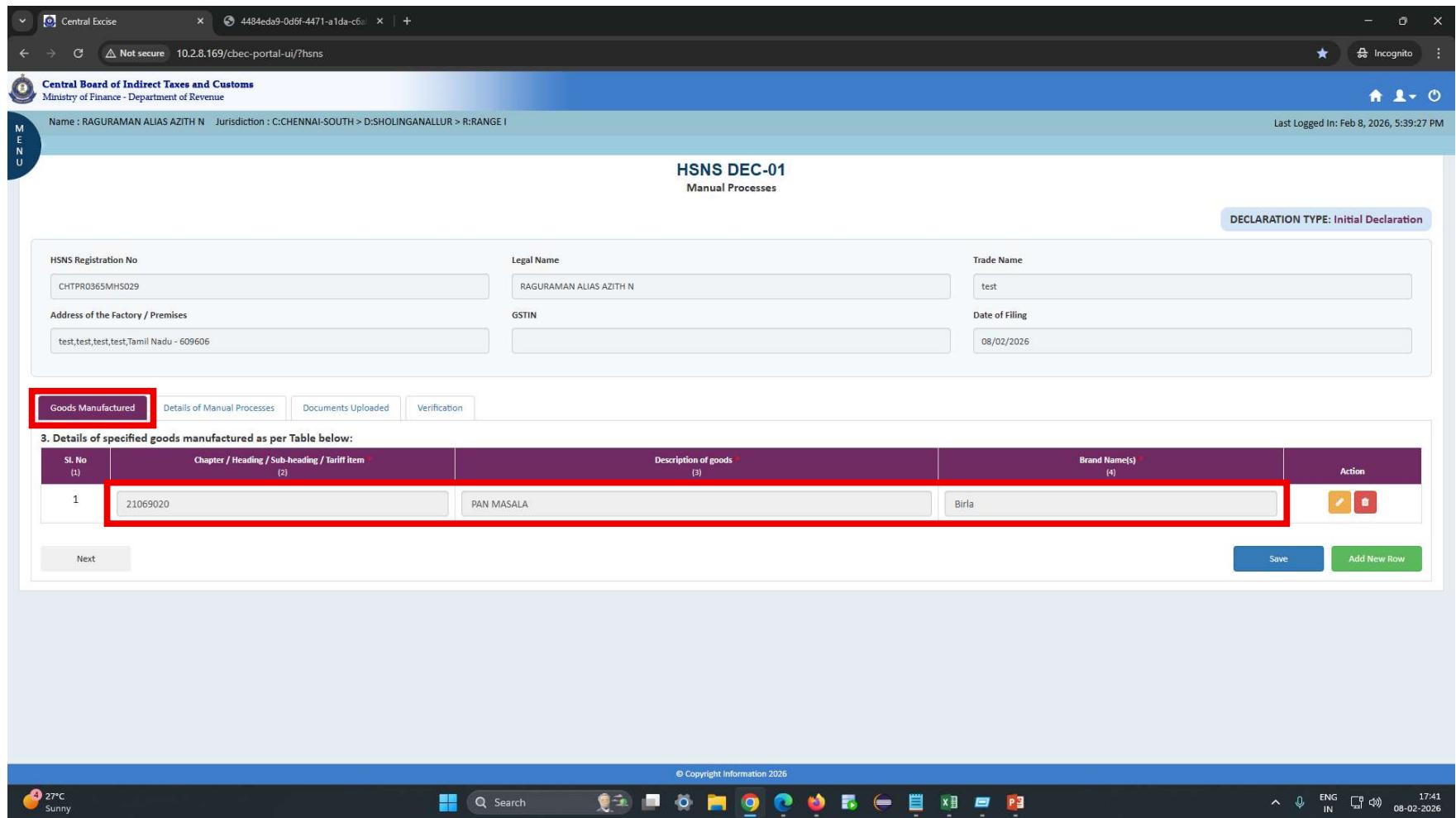
8. Click on the relevant tables to enter the details

8.1. Step 1: "Basic Information" under Table 1, viz., HSNS Registration No, Legal Name, Trade Name if any and Address of the factory / premises will be auto fetched from the System. Other details such as Address of other premises manufacturing the same products, GSTIN (if any) should be filled by the taxpayer.

The screenshot shows the HSNS DEC-01 Manual Processes page. At the top, it displays the user's name (RAGURAMAN ALIAS AZITH N), jurisdiction (C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I), and the date (Last Logged In: Feb 8, 2026, 5:39:27 PM). The page title is "HSNS DEC-01" and the sub-section is "Manual Processes". A red box highlights the "Basic Information" section, which includes fields for HSNS Registration No (CHTPR0365MHS029), Legal Name (RAGURAMAN ALIAS AZITH N), Trade Name (test), Address of the Factory / Premises (test,test,test,test,Tamil Nadu - 609606), GSTIN (empty), and Date of Filing (08/02/2026). A "DECLARATION TYPE: Initial Declaration" button is also visible. Below this, a table titled "3. Details of specified goods manufactured as per Table below:" is shown. The table has columns for Sl. No (1), Chapter / Heading / Sub-heading / Tariff item (2), Description of goods (3), Brand Name(s) (4), and Action. The first row shows a row for "Select" with "Auto-populated" in the Description of goods field and "Brand Name" in the Brand Name(s) field. At the bottom, there are "Next" and "Save" buttons. The system status bar at the bottom shows weather (27°C, Sunny), system icons, and the date/time (08-02-2026, 17:40).

Sl. No (1)	Chapter / Heading / Sub-heading / Tariff item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	Select	Auto-populated	Brand Name	<input checked="" type="checkbox"/> <input type="button" value="x"/>

8.2. Step 2: On clicking the tab “Goods Manufactured”, a table namely “**Details of Specified Goods manufactured**” will appear. The Registered person needs to select ‘21069020’ under the column “Chapter/Heading/Sub heading/Tariff item” then the “Description of goods” will be auto populated as “PAN MASALA” and the Brand Name is to be entered by the Registered person.



Central Excise 4484eda9-0d6f-4471-a1da-c632... Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS029
Legal Name: RAGURAMAN ALIAS AZITH N
Trade Name: test
Address of the Factory / Premises: test,test,test,Tamil Nadu - 609606
GSTIN:
Date of Filing: 08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

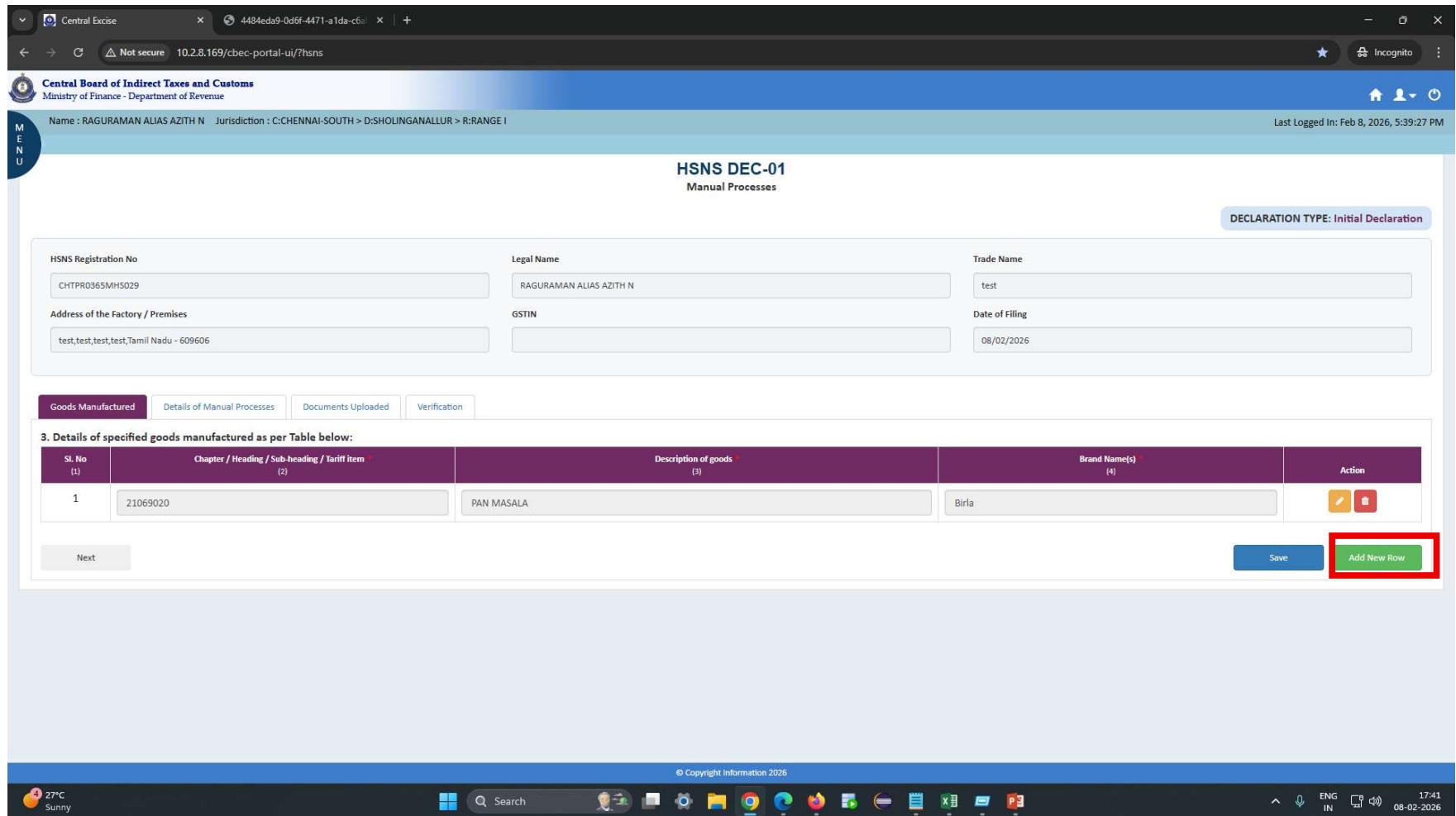
Sl. No (1)	Chapter / Heading / Sub-heading / Tariff item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	21069020	PAN MASALA	Birla	

Next Save Add New Row

4 27°C Sunny © Copyright Information 2026

Search ENG IN 17:41 08-02-2026

8.3. To add more product(s), taxpayer has to click on “Add New Row” button after which one more rows will be added wherein the taxpayer has to follow the same procedure as mentioned in point no. 8.2. above.



Central Excise x 4484eda9-0d6f-4471-a1da-c6a x + Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No	Legal Name	Trade Name
CHTPRO365MHS029	RAGURAMAN ALIAS AZITH N	test
Address of the Factory / Premises	GSTIN	Date of Filing
test,test,test,Tamil Nadu - 609606		08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

Sl. No (1)	Chapter / Heading / Sub-heading / Tariff Item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	21069020	PAN MASALA	Birla	

Next Save Add New Row

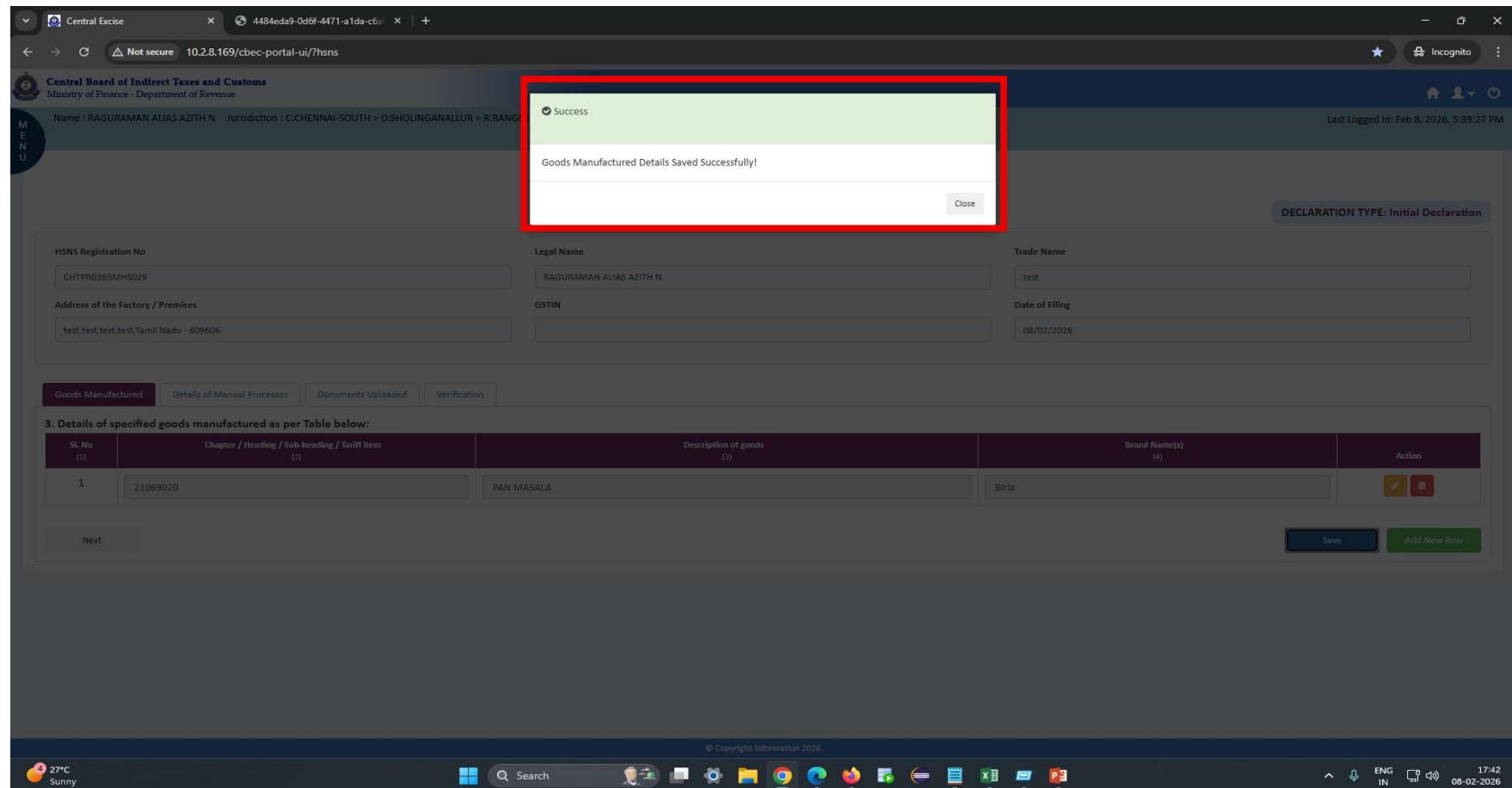
27°C Sunny

Search

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ENG IN 17:41 08-02-2026

8.4. Once the details are entered in a Row, the Taxpayer should click on the Blue tick under Action Column. Then the entries made will be saved in the system and the Blue tick will change to edit (orange) button. Once the details are entered in subsequent rows, the Taxpayer should click on the 'Save' button before proceeding to the next page. Then the message namely "Goods Manufactured details saved Successfully" will appear as shown below.



8.5. Step 3: Under the tab "Details of Manual Process" the registered person should enter the details such as Description of Process, Location / Section within Factory, Nature of Packing (e.g., Pouch, Tin, Container), Weight of Specified Goods Packed (in Grams), Average Daily Production Capacity (Units) and Date of Commencement of Process.

Central Excise x 4484eda9-0d6f-4471-a1da-c6a... Not secure 10.2.8.169/cbec-portal-ui/?hsns Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH D:SHOLINGANALLUR R:RANGE I Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No	Legal Name	Trade Name
CHTPR0365MHS029	RAGURAMAN ALIAS AZITH N	test
Address of the Factory / Premises	GSTIN	Date of Filing
test,test,test,Tamil Nadu - 609606		08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

8. Details of Manual Processes (if applicable), as per Table below:

S. No (1)	Description of Process (2)	Location / Section within Factory (3)	Nature of Packing (Pouch / Tin / Container) (4)	Weight of Specified Goods Packed (in Grams) (5)	Average Daily Production Capacity (Units) (6)	Date of Commencement of Process (7)	Action
1	Manual	1st Floor	Container	20	1000	08/02/2026	<input checked="" type="checkbox"/> <input type="button" value="x"/>

Previous Next Save

27°C Sunny Copyright Information 2026 ENG IN 17:43 08-02-2026

8.6. Once the details are entered in a Row, the Registered person should click on the Blue tick under Action Column (as shown in the point no. 8.5 above). Then the entries made will be saved in the system and the Blue tick will change to edit (orange) button.

Central Excise
4484eda9-0d6f-4471-a1da-c6a
Not secure
10.2.8.169/cbec-portal-ui/?hsns
Incognito
...

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I
Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No
Legal Name
Trade Name

CHTPR0365MHS029
RAGURAMAN ALIAS AZITH N
test

Address of the Factory / Premises
GSTIN
Date of Filing

test,test,test,Tamil Nadu - 609606

08/02/2026

Goods Manufactured
Details of Manual Processes
Documents Uploaded
Verification

8. Details of Manual Processes (if applicable), as per Table below:

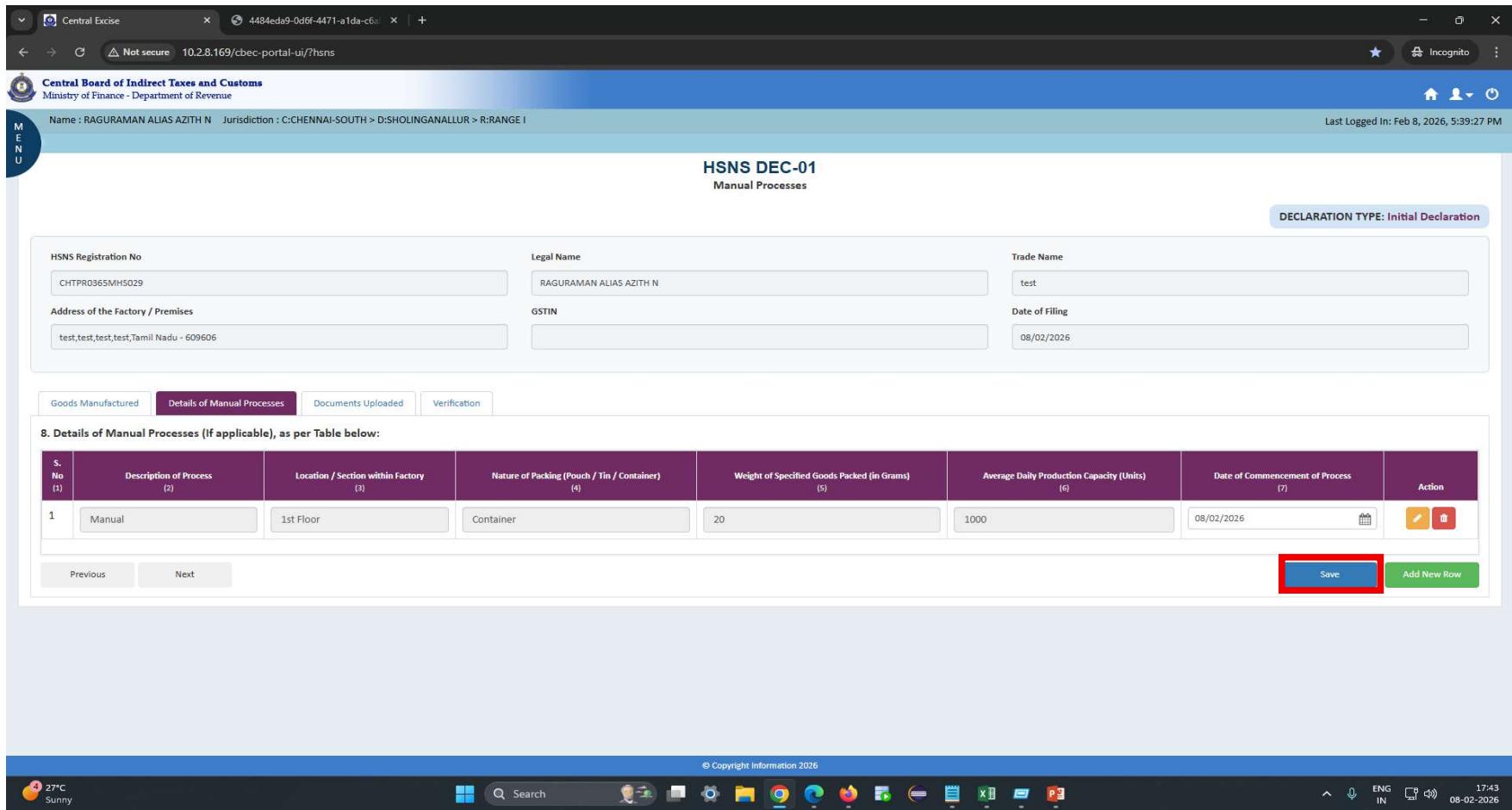
S. No	Description of Process	Location / Section within Factory	Nature of Packing (Pouch / Tin / Container)	Weight of Specified Goods Packed (in Grams)	Average Daily Production Capacity (Units)	Date of Commencement of Process	Action
1	Manual	1st Floor	Container	20	1000	08/02/2026	

Previous
Next
Save
Add New Row

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ENG IN
17:43
08-02-2026

8.7. The Registered person should click on the save button before proceeding to the next page.



Central Excise 4484eda9-0d6f-4471-a1da-c6a... Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPRO365MHS029
Legal Name: RAGURAMAN ALIAS AZITH N
Trade Name: test
Address of the Factory / Premises: test,test,test,Tamil Nadu - 609606
GSTIN:
Date of Filing: 08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

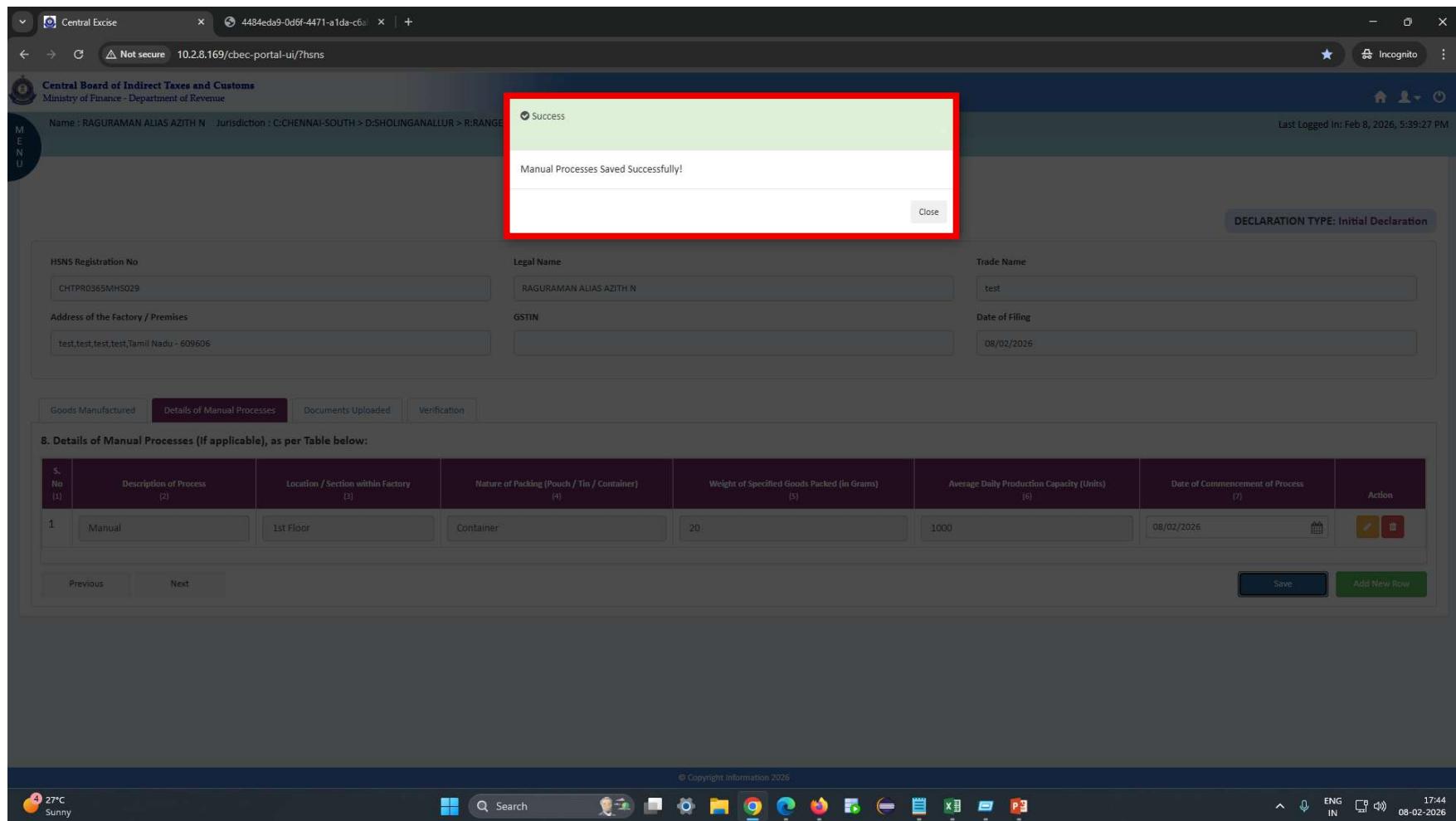
8. Details of Manual Processes (If applicable), as per Table below:

S. No (1)	Description of Process (2)	Location / Section within Factory (3)	Nature of Packing (Pouch / Tin / Container) (4)	Weight of Specified Goods Packed (in Grams) (5)	Average Daily Production Capacity (Units) (6)	Date of Commencement of Process (7)	Action
1	Manual	1st Floor	Container	20	1000	08/02/2026	

Previous Next Save Add New Row

27°C Sunny Copyright Information 2026 ENG IN 17:45 08-02-2026

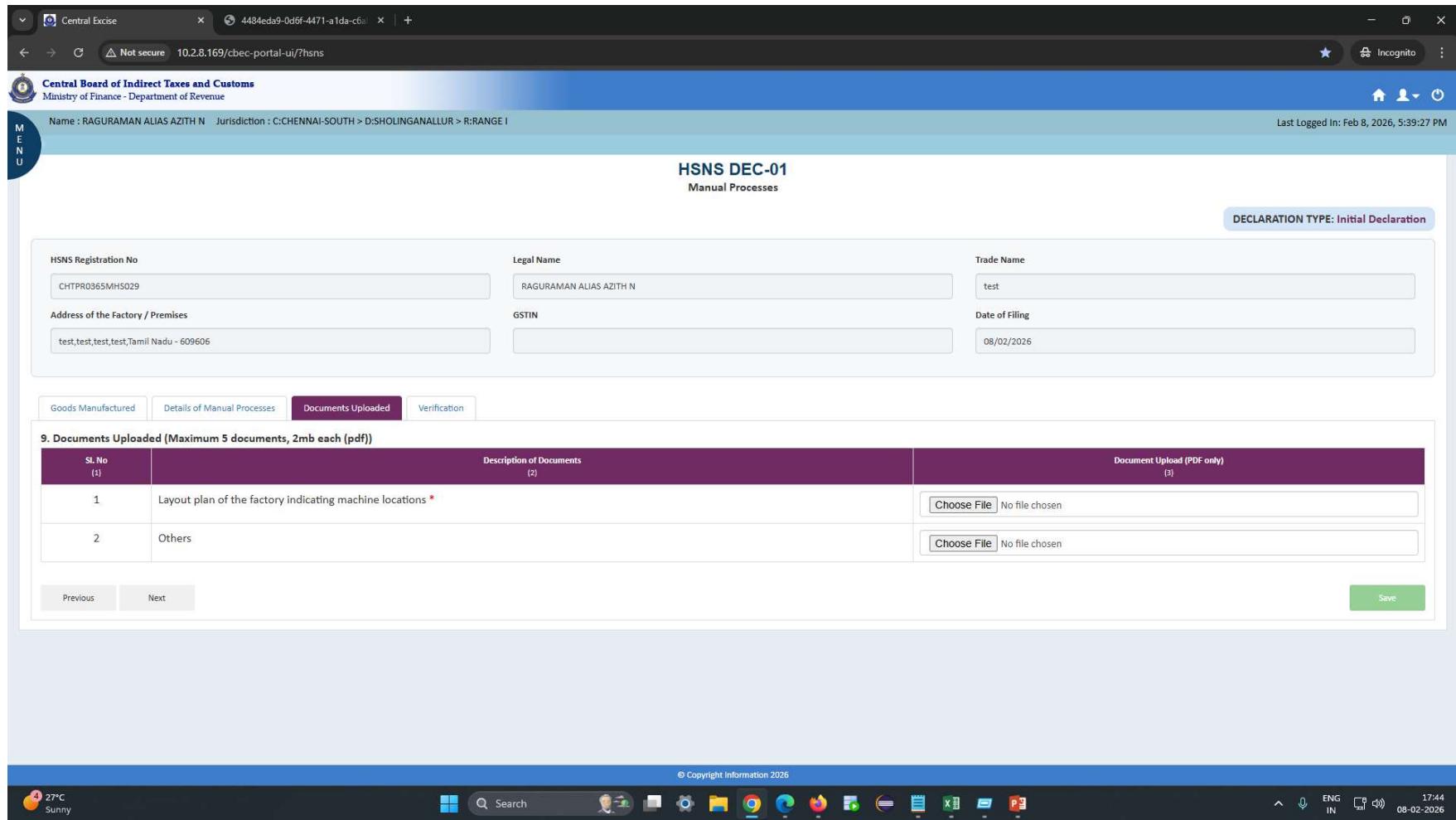
8.8. Then the message namely “Manual Process saved Successfully” will appear as shown below.



The screenshot shows a web browser window for the Central Excise CBEC Portal. The URL is 10.2.8.169/cbec-portal-ui/?hsns. The page displays a form for HSNS registration, including fields for HSNS Registration No (CHTPR0365MHS029), Legal Name (RAGURAMAN AUAS AZITH N), Trade Name (test), Address of the Factory / Premises (test,test,test,test,Tamil Nadu - 609606), GSTIN (GSTIN), and Date of Filing (08/02/2026). Below the form, a table titled '8. Details of Manual Processes (If applicable), as per Table below:' is shown. The table has columns for S. No, Description of Process, Location / Section within Factory, Nature of Packing (Pouch / Tin / Container), Weight of Specified Goods Packed (in Grams), Average Daily Production Capacity (Units), Date of Commencement of Process, and Action. One row is present in the table, showing '1' in S. No, 'Manual' in Description of Process, '1st Floor' in Location / Section within Factory, 'Container' in Nature of Packing, '20' in Weight of Specified Goods Packed, '1000' in Average Daily Production Capacity, and '08/02/2026' in Date of Commencement of Process. A success message 'Manual Processes Saved Successfully!' is displayed in a modal window with a red border. The system status bar at the bottom shows the date 08-02-2026, time 17:44, and weather 27°C Sunny.

S. No	Description of Process	Location / Section within Factory	Nature of Packing (Pouch / Tin / Container)	Weight of Specified Goods Packed (in Grams)	Average Daily Production Capacity (Units)	Date of Commencement of Process	Action
1	Manual	1st Floor	Container	20	1000	08/02/2026	 

8.9. Step 4: All the required documents are to be uploaded by the Registered person. In respect of documents to be uploaded, a maximum of five documents of up to 2 MB each can be uploaded.



Central Excise x 4484eda9-0d6f-4471-a1da-c6a x +

Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPRO365MHS029

Legal Name: RAGURAMAN ALIAS AZITH N

Trade Name: test

Address of the Factory / Premises: test,test,test,Tamil Nadu - 609606

GSTIN:

Date of Filing: 08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

9. Documents Uploaded (Maximum 5 documents, 2mb each (pdf))

Sl. No (1)	Description of Documents (2)	Document Upload (PDF only) (3)
1	Layout plan of the factory indicating machine locations *	Choose File No file chosen
2	Others	Choose File No file chosen

Previous Next Save

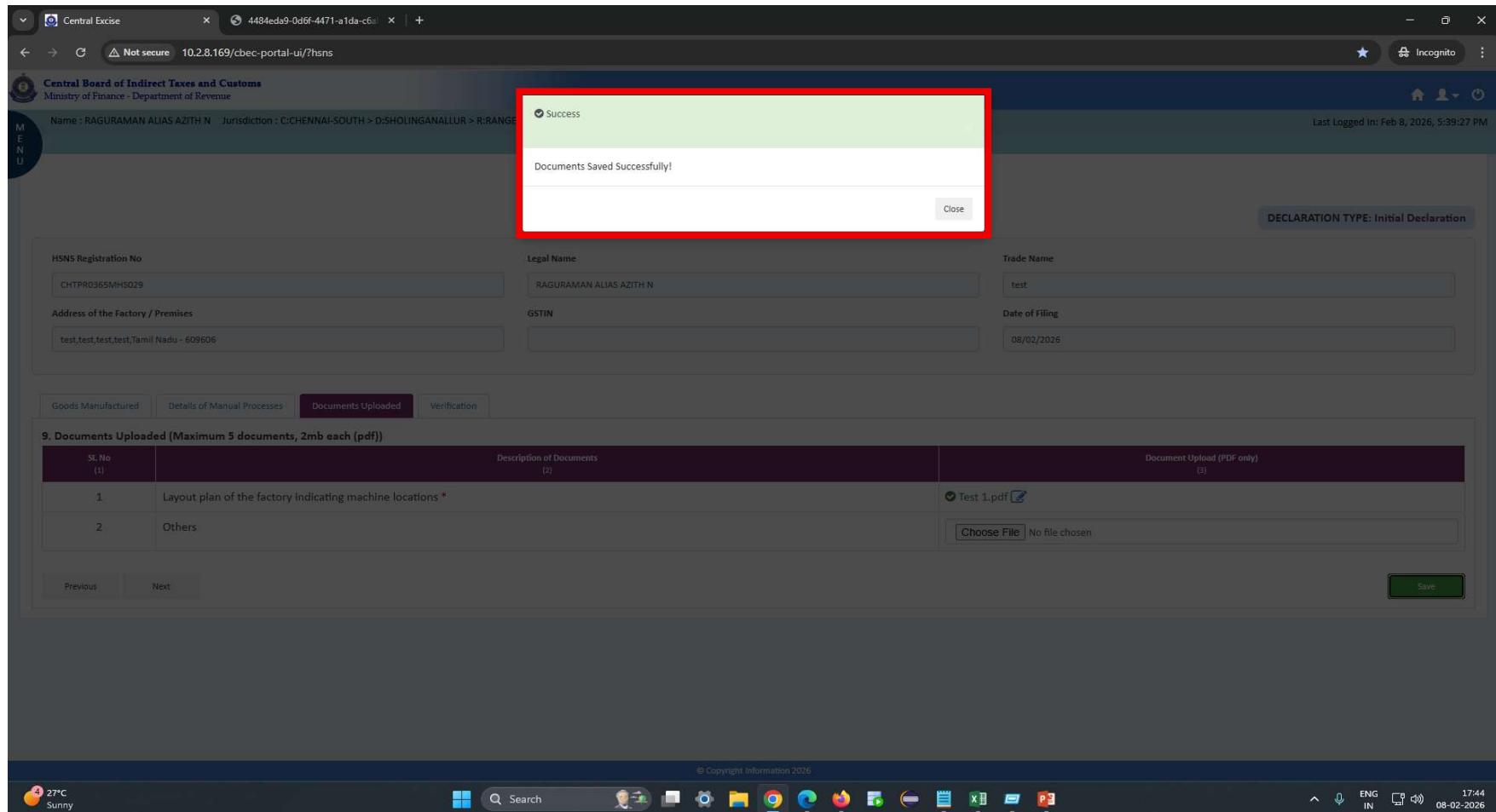
27°C Sunny

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ENG IN 17:44 08-02-2026

8.10. After the documents are uploaded, the taxpayer should save the details uploaded by clicking on the “Save” button. The following message will appear.



8.11. Step 5: Verification: The Authorized Signatory has to furnish self-declaration with regard to Verification

Central Excise 4484ed9-0d6f-4471-a1da-c081 Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:39:27 PM

HSNS DEC-01
Manual Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS029
Legal Name: RAGURAMAN ALIAS AZITH N
Trade Name: test
Address of the Factory / Premises: test,test,test,test,Tamil Nadu - 609606
GSTIN:
Date of Filing: 08/02/2026

Goods Manufactured Details of Manual Processes Documents Uploaded Verification

10. Verification

I, JHA (Name of Authorised Signatory), son/daughter of TATA, hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that any false declaration is liable for penal action under Chapter VI of the Health Security & National Security Cess Act, 2025.

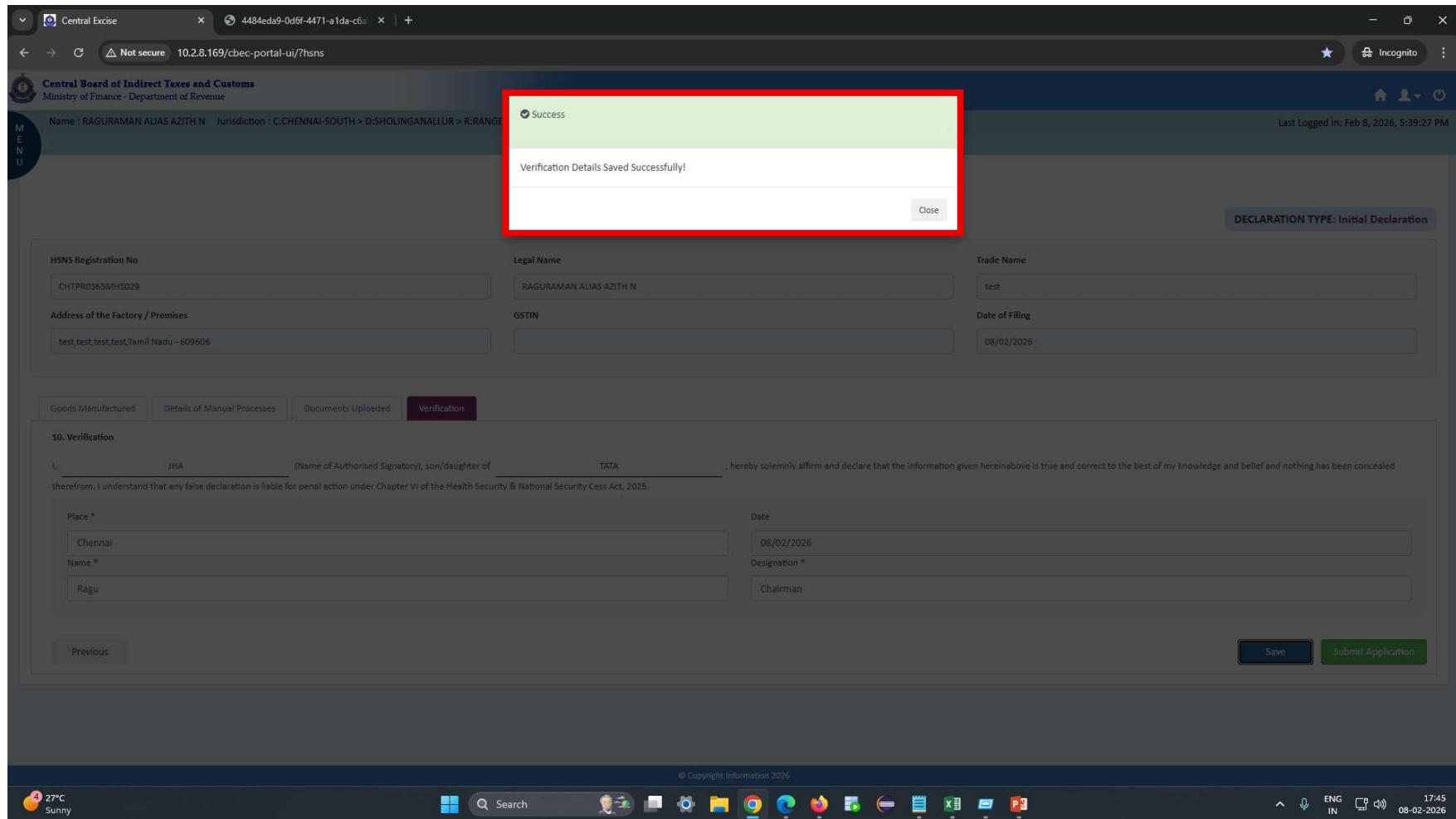
Place *: Chennai
Name *: Ragu
Date: 08/02/2026
Designation *: Chairman

Previous Save Submit Application

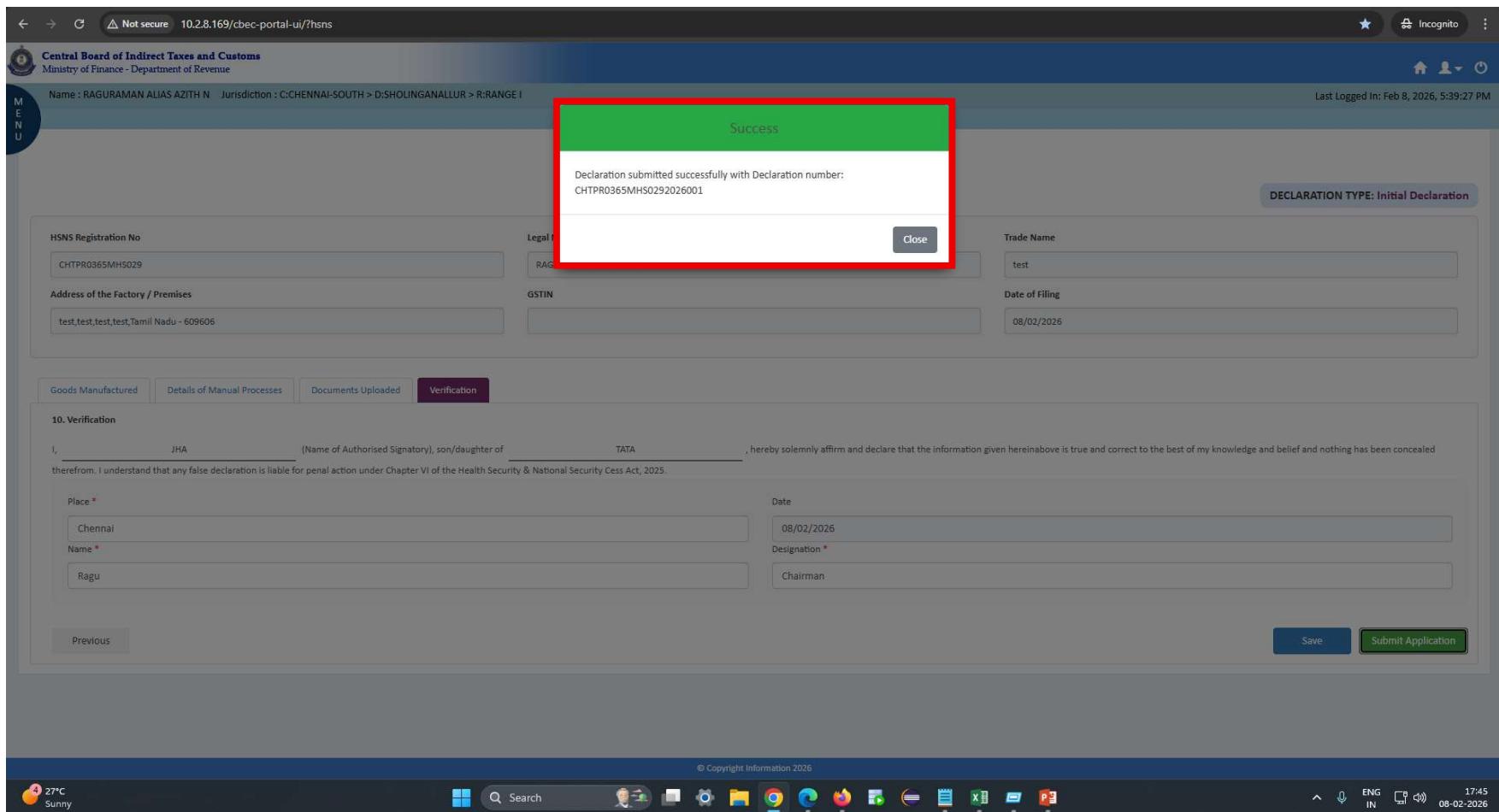
Copyright Information 2026

4 27°C Sunny Search ENG IN 17:45 08-02-2026

8.12. Once entries are made, the Registered person should save the data by clicking on the 'Save' button. On saving the data, the following message will appear.



8.13. Now the Registered person can submit the Declaration form by clicking on the 'Submit' button. A message of successful filing of the declaration form along with the "Declaration Number" will be displayed on the screen.



The screenshot shows a web browser window for the Central Board of Indirect Taxes and Customs (CBEC) portal. The URL is 10.2.8.169/cbec-portal-ui/?hsns. The page displays a declaration form for a registered person. A green success message box is prominently displayed in the center, stating: "Success" and "Declaration submitted successfully with Declaration number: CHTPR0365MHS0292026001". A "Close" button is located in the bottom right corner of this message box. The background of the page shows fields for HSNS Registration No (CHTPR0365MHS029), Legal Name (RAGU RAMAN), Address of the Factory / Premises (test,test,test,Tamil Nadu - 609606), GSTIN, Trade Name (test), and Date of Filing (08/02/2026). Below these fields, there are tabs for Goods Manufactured, Details of Manual Processes, Documents Uploaded, and Verification. The Verification section contains a declaration statement: "I, JHA, (Name of Authorised Signatory), son/daughter of TATA, hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that any false declaration is liable for penal action under Chapter VI of the Health Security & National Security Cess Act, 2025." It also includes fields for Place (Chennai), Name (Ragu), Date (08/02/2026), and Designation (Chairman). At the bottom right of the page are "Save" and "Submit Application" buttons. The bottom of the screen shows the Windows taskbar with various icons and the date/time (08-02-2026, 17:45).

Note: Registered Persons should ensure the correctness of the details filled in the declaration form, as details once filled and submitted cannot be altered or edited later.

PROCEDURE FOR FILING DECLARATION: MACHINE PROCESS

9. If the Taxpayer had selected “Category of Taxable Person” under “Categorisation of Taxable Activity” as “Wholly or Partly Machine Process” in the form HSNS REG-01, the following screen (Machine-based Process) will appear.

The screenshot shows a web-based declaration form for 'HSNS DEC-01 Machine-based Processes'. The top center of the page displays the title 'HSNS DEC-01' and 'Machine-based Processes' within a red-bordered box. The top right corner shows the declaration type as 'Initial Declaration'. The top left corner shows the user's name and jurisdiction: 'RAGURAMAN ALIAS AZITH N' and 'C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I'. The top right corner also shows the last log-in date and time: 'Feb 8, 2026, 5:49:43 PM'. The left sidebar has a 'MENU' button. The main form area contains fields for HSNS Registration No (CHTPR0365MHS030), Legal Name (RAGURAMAN ALIAS AZITH N), Trade Name (test), Address of the Factory / Premises (test,test,test,Tamil Nadu - 609606), GSTIN, and Date of Filing (08/02/2026). Below these fields is a tabbed section with 'Goods Manufactured' selected, followed by 'Machine Installed Details', 'Intimation of Machines Furnished to Other Department', 'Documents Uploaded', and 'Verification'. A table titled '3. Details of specified goods manufactured as per Table below:' is displayed, with columns for SL. No (1), Chapter / Heading / Sub-heading / Tariff item (2), Description of goods (3), Brand Name(s) (4), and Action. The first row shows SL. No 1, Chapter 2, Description of goods 'Auto-populated', and Brand Name 'Brand Name'. At the bottom of the form are 'Next' and 'Save' buttons. The bottom of the screen shows the Windows taskbar with various icons and the date/time: '08-02-2026 17:52'.

10. "Basic Information" under Table 1, viz., HSNS Registration No, Legal Name, Trade Name if any and Address of the factory / premises will be auto fetched from the System. Other details such as Address of other premises manufacturing the same products, GSTIN (if any) should be filled by the taxpayer.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No CHTPR0365MHS030	Legal Name RAGURAMAN ALIAS AZITH N	Trade Name test
Address of the Factory / Premises test,test,test,test,Tamil Nadu - 609606	GSTIN	Date of Filing 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

Sl. No (1)	Chapter / Heading / Sub-heading / Tariff Item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	21069020	PAN MASALA	Maanik Chand	<input checked="" type="checkbox"/> <input type="button" value="x"/>

Next Save

GBP/INR +0.91% © Copyright Information 2026 ENG IN 17:54 08-02-2026

10.1. Step 1: On clicking on the tab “Goods Manufactured”, a table namely “**Details of Specified Goods manufactured**” will appear. The Registered person needs to select ‘21069020’ under the column “Chapter/Heading/Sub heading/Tariff item” then the “Description of goods”, will be auto populated as “PAN MASALA” and the Brand Name is to be entered by the Registered person.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged in: Feb 8, 2026, 5:49:43 PM

MENU

HSNS DEC-01

Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No CHTPR0365MHS030	Legal Name RAGURAMAN ALIAS AZITH N	Trade Name test
Address of the Factory / Premises test,test,test,Tamil Nadu - 609606	GSTIN	Date of Filing 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

Sl. No (1)	Chapter / Heading / Sub-heading / Tariff item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	21069020	PAN MASALA	Maanik Chand	<input checked="" type="checkbox"/> <input type="checkbox"/>

Next Save

10.2. Once the details are entered in a Row, the Registered person should click on the Blue tick under Action Column. Then the entries made will be saved in the system and the Blue tick will change to edit (orange) button. If the Registered person wants to add more Brands, he/she has to click on "Add New Row" button, then one more row will be added wherein the Registered Person has to follow the same procedure as mentioned above.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No CHTPR0365MHS030	Legal Name RAGURAMAN ALIAS AZITH N	Trade Name test
Address of the Factory / Premises test,test,test,Tamil Nadu - 609606	GSTIN	Date of Filing 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

Sl. No (1)	Chapter / Heading / Sub-heading / Tariff Item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	21069020	PAN MASALA	Maanik Chand	
2	21069020	PAN MASALA	Chand	

Next Save Add New Row

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GBP/INR +0.91% Search Home File Edit View Insert Tools Help ENG IN 17:54 08-02-2026

10.3. Once the details are entered in a Row, the Registered person should click on the Blue tick under the Action Column. Then the entries made will be saved in the system and the Blue tick will change to edit (orange) button. Then the Registered person should click on the 'Save' button before proceeding to the next page.

Central Excise x + Not secure 10.2.8.169/cbec-portal-ui/?hsns Incognito

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPRO365MH5030 Legal Name: RAGURAMAN ALIAS AZITH N Trade Name: test

Address of the Factory / Premises: test,test,test,test,Tamil Nadu - 609606 GSTIN: Date of Filing: 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

3. Details of specified goods manufactured as per Table below:

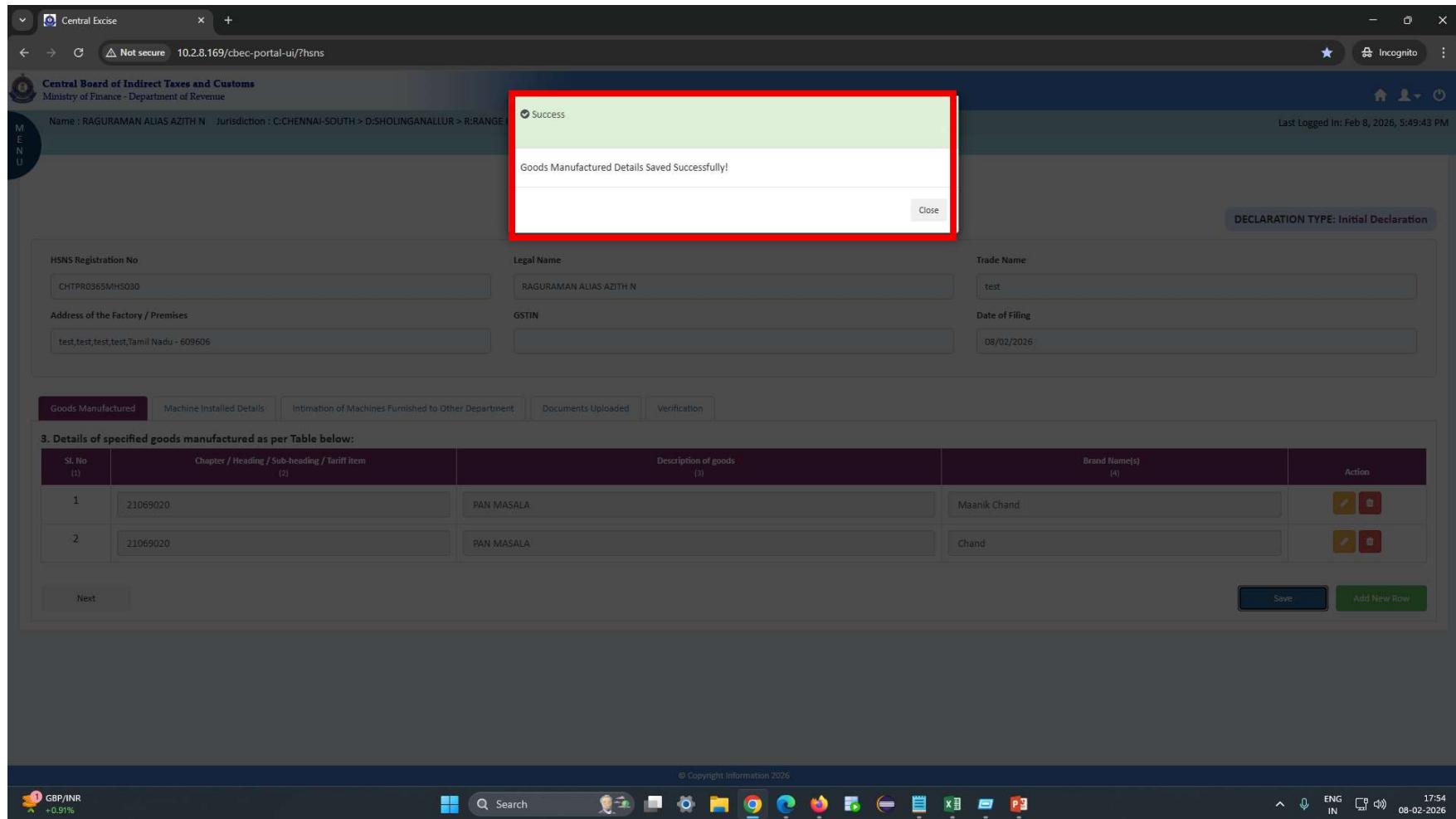
Sl. No (1)	Chapter / Heading / Sub-heading / Tariff item (2)	Description of goods (3)	Brand Name(s) (4)	Action
1	21069020	PAN MASALA	Maanik Chand	 
2	21069020	PAN MASALA	Chand	 

Next Save Add New Row

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1 GBP/INR +0.91% ENG IN 17:54 08-02-2026

10.4. Once saved, the message, namely “Goods Manufactured details saved Successfully” will appear as shown below.



The screenshot shows a web browser window for the Central Excise portal. The URL is 10.2.8.169/cbec-portal-ui/?hsns. The page displays a success message: "Success" and "Goods Manufactured Details Saved Successfully!". The background shows the declaration form with fields for HSNS Registration No (CHTPR0365MHS030), Legal Name (RAGURAMAN AUAS AZITH N), Trade Name (test), Address of the Factory / Premises (test,test,test,Tamil Nadu - 609606), GSTIN, and Date of Filing (08/02/2026). Below this, there are tabs for "Goods Manufactured", "Machine Installed Details", "Intimation of Machines Furnished to Other Department", "Documents Uploaded", and "Verification". A table titled "3. Details of specified goods manufactured as per Table below:" is shown, listing two items: PAN MASALA and PAN MASALA, both with brand names Maanik Chand and Chand, and edit/delete icons. At the bottom, there are "Next", "Save", and "Add New Row" buttons. The system tray at the bottom shows a GBP/INR exchange rate of +0.91%, and the date and time as 08-02-2026, 17:54.

10.5. Step 2: The **Machines Installed Details** should be furnished in Table 4 (**Details of Machine Installed (For Machine-Based Processes)**) as below. The registered person can enter the details of machines such as Make, Model no of the machines, Name of manufacturer, Machine no, Address of the factory or premises, Date of purchase and Electricity Consumption capacity of the machine per hour (KWH). For Machine working Status, taxpayer has to select 'Yes' or 'No' from the dropdown menu.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No CHTPR0365MHS030	Legal Name RAGURAMAN ALIAS AZITH N	Trade Name test
Address of the Factory / Premises test,test,test,Tamil Nadu - 609606	GSTIN	Date of Filing 08/02/2026

Goods Manufactured **Machine Installed Details** Intimation of Machines Furnished to Other Department Documents Uploaded Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No (1)	Make (if available) (2)	Model No. (if available) (3)	Name of Manufacturer (4)	Machine No. (5)	Date of Purchase (6)	Electricity Consumption capacity of the machine per hour (KWH) (15)	Machine Working status (Y/N) (17)	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026	30.2	YES	Add cup/funnel

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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10.6. Then the registered person should click on the “Add Cup/Funnel” button under the Action column to fill further details of the machine. Then the following 11 columns will appear to enable the taxpayer to fill details of the machine.

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Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No	Legal Name	Trade Name
CHTPRO365MHS030	RAGURAMAN ALIAS AZITH N	test
Address of the Factory / Premises	GSTIN	Date of Filing
test,test,test,Tamil Nadu - 609606		08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No (1)	Make (if available) (2)	Model No. (if available) (3)	Name of Manufacturer (4)	Machine No. (5)	Date of Purchase (6)	Electricity Consumption capacity of the machine per hour (KWH) (15)	Machine Working status (Y/N) (17)	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026	30.2	YES	Add cup/funnel

Add cup/funnel Details (New Machine)

Type of Tracks	No. of cups (only for vertical machines) (7)	Gear Box Ratio of the Machine (8)	Revolution Per Minute of main motor (9)	Number of Funnels (only for horizontal machines) (10)	Weight of Packages that can be Packed on the machine (in grams) (11)	Nature of Packing (e.g., Pouch / Tin / Container) (12)	Packing capacity of each cup or funnel (13)	Total Packing Capacity (14)	Track Working status(Y/N) (17)	Action
Select									Select	✓ ✖

Add New cup/funnel Add Machine To List Cancel

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and File Explorer © Copyright Information 2026

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10.7. Under the column "Type of Tracks", there will be a dropdown menu with two options, 1. Vertical, and 2. Horizontal. The fields such as No. of Cups (in case of Vertical Machine), Gear Box Ratio of the machine, Revolution per minute of main motor, No. of Funnels (in case of Horizontal machine) are to be filled by the registered person. Weight of packages that can be packed on the machine (in grams), Nature of packing, Packing capacity of each cup or funnel (No. of packages which can be packed for a particular weight of package in a minute) are to be filled by the registered person.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE | Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No	Legal Name	Trade Name
CHTPR0365MHS030	RAGURAMAN ALIAS AZITH N	test
Address of the Factory / Premises	GSTIN	Date of Filing
test,test,test,test,Tamil Nadu - 609606		08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No	Make (if available)*	Model No. (if available)	Name of Manufacturer	Machine No.	Date of Purchase	Electricity Consumption capacity of the machine per hour (KWh)*	Machine Working status (Y/N)*	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026	30.2	YES	<button>Add cup/funnel</button>

Add cup/funnel Details (New Machine)

Type of Tracks*	No. of cups (only for vertical machines)*	Gear Box Ratio of the Machine*	Revolution Per Minute of main motor*	Number of Funnels (only for horizontal machines)*	Weight of Packages that can be Packed on the machine (in grams)*	Nature of Packing (e.g., Pouch / Tin / Container)*	Packing capacity of each cup or funnel*	Total Packing Capacity*	Track Working status(Y/N)*	Action
Vertical	25	10:2	300	12	Pouch	25	625.00	YES	<button>✓</button> <button>✗</button>	

Add New cup/funnel Add Machine To List Cancel

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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10.8. In case the machine is with multiple tracks, the registered person can add more rows by clicking on the "Add New cup/funnel" option and fill the required particulars by following the procedure detailed above.

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Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

Machine-based Processes DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS030 Legal Name: RAGURAMAN ALIAS AZITH N Trade Name: test

Address of the Factory / Premises: test,test,test,Tamil Nadu - 609606 GSTIN: Date of Filing: 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No (1)	Make (if available) (2)	Model No. (if available) (3)	Name of Manufacturer (4)	Machine No. (5)	Date of Purchase (6)	Electricity Consumption capacity of the machine per hour (KWH) (15)	Machine Working status (Y/N) (17)	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026 <input type="button" value="Calendar"/>	30.2	YES	<input type="button" value="Add cup/funnel"/>

Add cup/funnel Details (New Machine)

Type of Tracks (7)	No. of cups (only for vertical machines) (7)	Gear Box Ratio of the Machine (8)	Revolution Per Minute of main motor (9)	Number of Funnels (only for horizontal machines) (10)	Weight of Packages that can be Packed on the machine (in grams) (11)	Nature of Packing (e.g., Pouch / Tin / Container) (12)	Packing capacity of each cup or funnel (13)	Total Packing Capacity (14)	Track Working status (Y/N) (17)	Action
Vertical <input type="button" value=""/>	25	10:2	300	12	Pouch	25	625.00	YES <input type="button" value=""/>	<input type="button" value="Edit"/> <input type="button" value="Delete"/>	
Horizontal <input type="button" value=""/>		8:5	400	10	Tin	75	1125.00	NO <input type="button" value=""/>	<input type="button" value="Edit"/> <input type="button" value="Delete"/>	

Add New cup/funnel

Add New cup/funnel

Add Machine To List Cancel

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new

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10.9. Once the details are entered in a Row, the Taxpayer should click on the Green tick under Action Column. Then the entries made will be saved in the system and the Green tick will become edit (orange) button.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

Machine-based Processes DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS030 Legal Name: RAGURAMAN ALIAS AZITH N Trade Name: test

Address of the Factory / Premises: test,test,test,Tamil Nadu - 609606 GSTIN: Date of Filing: 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No (1)	Make (if available) (2)	Model No. (if available) (3)	Name of Manufacturer (4)	Machine No. (5)	Date of Purchase (6)	Electricity Consumption capacity of the machine per hour (KWH) (15)	Machine Working status (Y/N) (17)	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026	30.2	YES	Add cup/funnel

Add cup/funnel Details (New Machine)

Type of Tracks (7)	No. of cups (only for vertical machines) (7)	Gear Box Ratio of the Machine (8)	Revolution Per Minute of main motor (9)	Number of Funnels (only for horizontal machines) (10)	Weight of Packages that can be Packed on the machine (in grams) (11)	Nature of Packing (e.g., Pouch / Tin / Container) (12)	Packing capacity of each cup or funnel (13)	Total Packing Capacity (14)	Track Working status(Y/N) (17)	Action
Vertical	25	10:2	300		12	Pouch	25	625.00	YES	Edit Delete
Horizontal		8:5	400	15	10	Tin	75	1125.00	NO	Edit Delete

Add New cup/funnel Add Machine To List Cancel

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new

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10.10. By clicking on “Add Machine to List”, entries made in respect of a particular machine will be saved.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:49:43 PM

Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No	Legal Name	Trade Name
CHTPR0365MHS030	RAGURAMAN ALIAS AZITH N	test
Address of the Factory / Premises	GSTIN	Date of Filing
test,test,test,test,Tamil Nadu - 609606		08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No	Make (if available)*	Model No. (if available)*	Name of Manufacturer*	Machine No.*	Date of Purchase*	Electricity Consumption capacity of the machine per hour (KWH)*	Machine Working status (Y/N)*	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026	30.2	YES	Add cup/funnel

Add cup/funnel Details (New Machine)

Type of Tracks*	No. of cups (only for vertical machines)*	Gear Box Ratio of the Machine*	Revolution Per Minute of main motor*	Number of Funnels (only for horizontal machines)	Weight of Packages that can be Packed on the machine (in grams)*	Nature of Packing (e.g., Pouch / Tin / Container)*	Packing capacity of each cup or funnel*	Total Packing Capacity*	Track Working status(Y/N)*	Action
Vertical	25	10:2	300		12	Pouch	25	625.00	YES	Edit Delete
Horizontal		8.5	400	15	10	Tin	75	1125.00	NO	Edit Delete

[Add New cup/funnel](#)

[Add Machine To List](#) Cancel

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new

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17:58 08-02-2026

ENG IN

3 NZ - AFG Game score

10.11. If the taxpayer has more than one machine, he should furnish the details of all the machines by clicking on “Add Existing machine” and enter details of the machines one by one.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No	Legal Name	Trade Name
CHTPRO365MHS030	RAGURAMAN ALIAS AZITH N	test
Address of the Factory / Premises	GSTIN	Date of Filing
test,test,test,Tamil Nadu - 609606		08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No (1)	Make (if available) (2)	Model No. (if available) (3)	Name of Manufacturer (4)	Machine No. (5)	Date of Purchase (6)	Electricity Consumption capacity of the machine per hour (KWH) (15)	Machine Working status (Y/N) (17)	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026	30.2	YES	

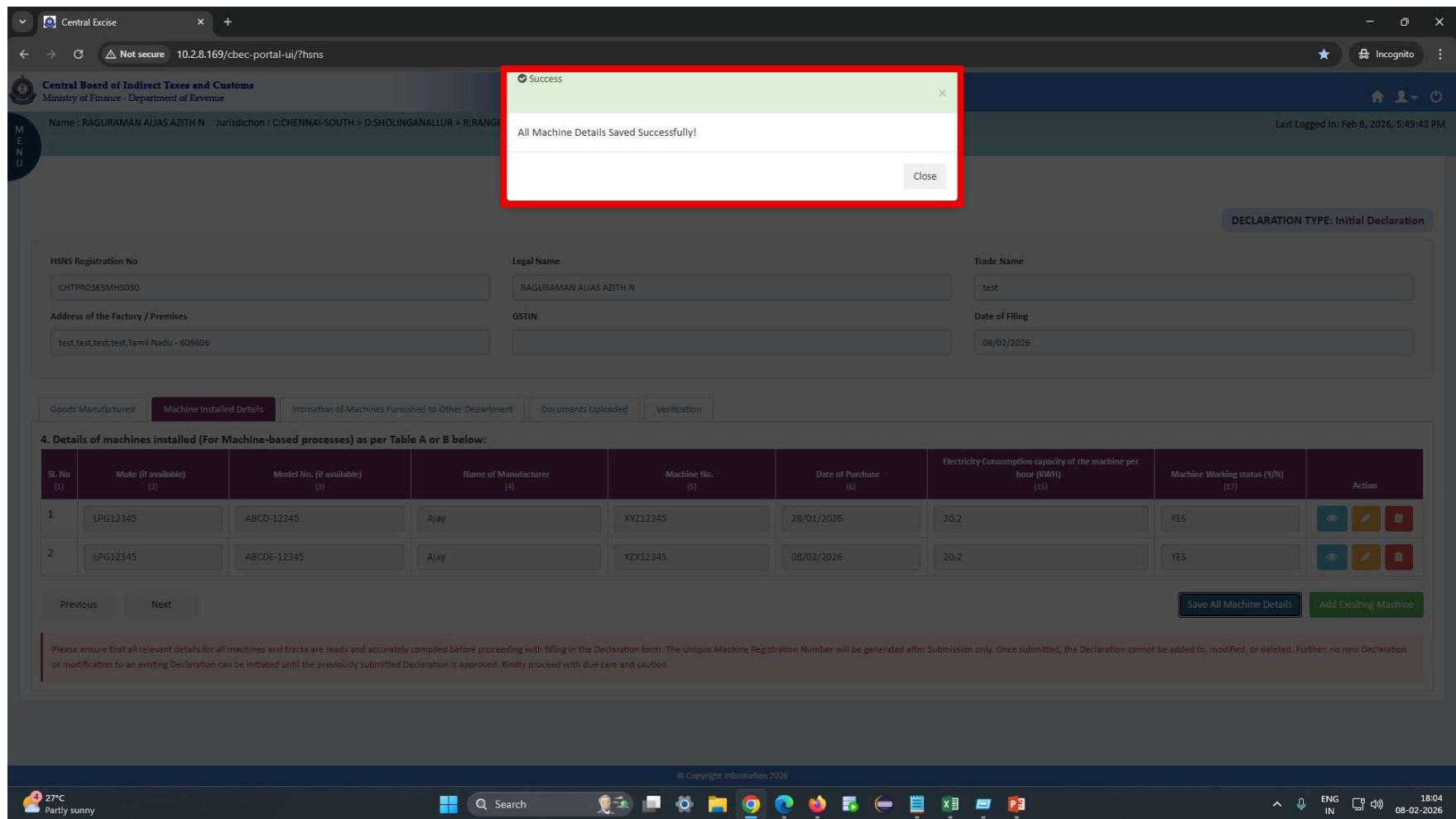
Previous Next Save All Machine Details Add Existing Machine

Please ensure that all relevant details for all machines and tracks are ready and accurately compiled before proceeding with filling in the Declaration form. The Unique Machine Registration Number will be generated after Submission only. Once submitted, the Declaration cannot be added to, modified, or deleted. Further, no new Declaration or modification to an existing Declaration can be initiated until the previously submitted Declaration is approved. Kindly proceed with due care and caution.

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3 NZ - AFG Game score 17:58 08-02-2026 ENG IN

10.12. Once the details are entered in subsequent rows, the Taxpayer should click on “Save all Machine Details” button before proceeding to the next page. Then the message, namely “All Machine Details Saved Successfully” will appear as shown below.



The screenshot shows a web browser window for the Central Board of Indirect Taxes and Customs (CBEC) portal. The URL is 10.2.8.169/cbec-portal-ui/?hsns. The page is titled 'Central Excise' and shows a declaration form for 'Initial Declaration'. A success message box is prominently displayed in the center, stating 'All Machine Details Saved Successfully!' with a 'Close' button. The declaration form includes fields for HSNS Registration No (CHTPR0365MHS030), Legal Name (RAGURAMAN ALIAS AZITH N), Trade Name (test), Address of the Factory / Premises (test,test,test,Tamil Nadu - 609605), GSTIN, and Date of Filing (08/02/2026). Below the form, a table lists details of machines installed, with two rows of data. At the bottom, there are buttons for 'Save All Machine Details' and 'Add Existing Machine'. A note at the bottom of the page cautions users to ensure all relevant details are ready before submission. The system status bar at the bottom shows the date (08-02-2026), time (18:04), and language (ENG IN).

4. Details of machines installed (For Machine-based processes) as per Table A or B below:								
Sl. No (1)	Model (if available) (2)	Model No. (if available) (3)	Name of Manufacturer (4)	Machine No. (5)	Date of Purchase (6)	Electricity Consumption capacity of the machine per hour (kW/h) (15)	Machine Working status (Y/N) (17)	Action
1	LPG12345	ABCD-12345	Ajay	XYZ12345	28/01/2026	30.2	YES	  
2	LPG12345	ABCDE-12345	Ajay	YZX12345	08/02/2026	20.2	YES	  

10.13. Step 5: The details of intimation of the machines furnished to other departments should be furnished in Table 6.

Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS030
Legal Name: RAGURAMAN ALIAS AZITH N
Trade Name: test
Address of the Factory / Premises: test,test,test,test,Tamil Nadu - 609606
GSTIN:
Date of Filing: 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

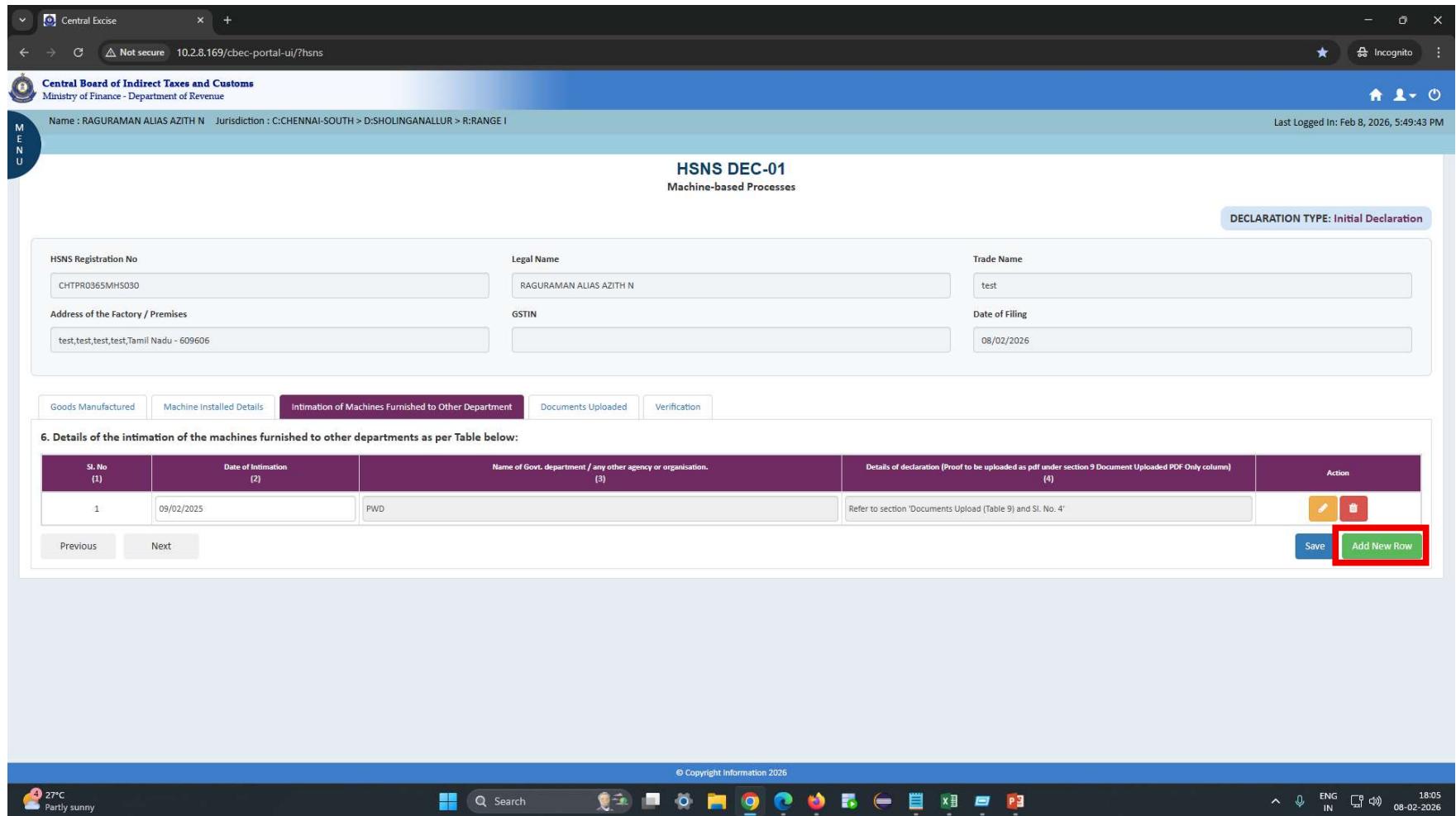
6. Details of the intimation of the machines furnished to other departments as per Table below:

Sl. No (1)	Date of Intimation (2)	Name of Govt. department / any other agency or organisation. (3)	Details of declaration (Proof to be uploaded as pdf under section 9 Document Uploaded PDF Only column) (4)	Action
1	dd/mm/yyyy		Refer to section 'Documents Upload (Table 9) and Sl. No. 4'	<input checked="" type="checkbox"/> <input type="checkbox"/>

Previous Next Save

27°C Partly sunny Copyright Information 2026 ENG IN 18:04 08-02-2026

10.14. Taxpayer can add more rows by clicking on “Add New Row” button to enter the details of the intimation given to other departments in connection with the machines.



Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No CHTPRO365MHS030	Legal Name RAGURAMAN ALIAS AZITH N	Trade Name test
Address of the Factory / Premises test,test,test,Tamil Nadu - 609606	GSTIN	Date of Filing 08/02/2026

Goods Manufactured Machine Installed Details Intimation of Machines Furnished to Other Department Documents Uploaded Verification

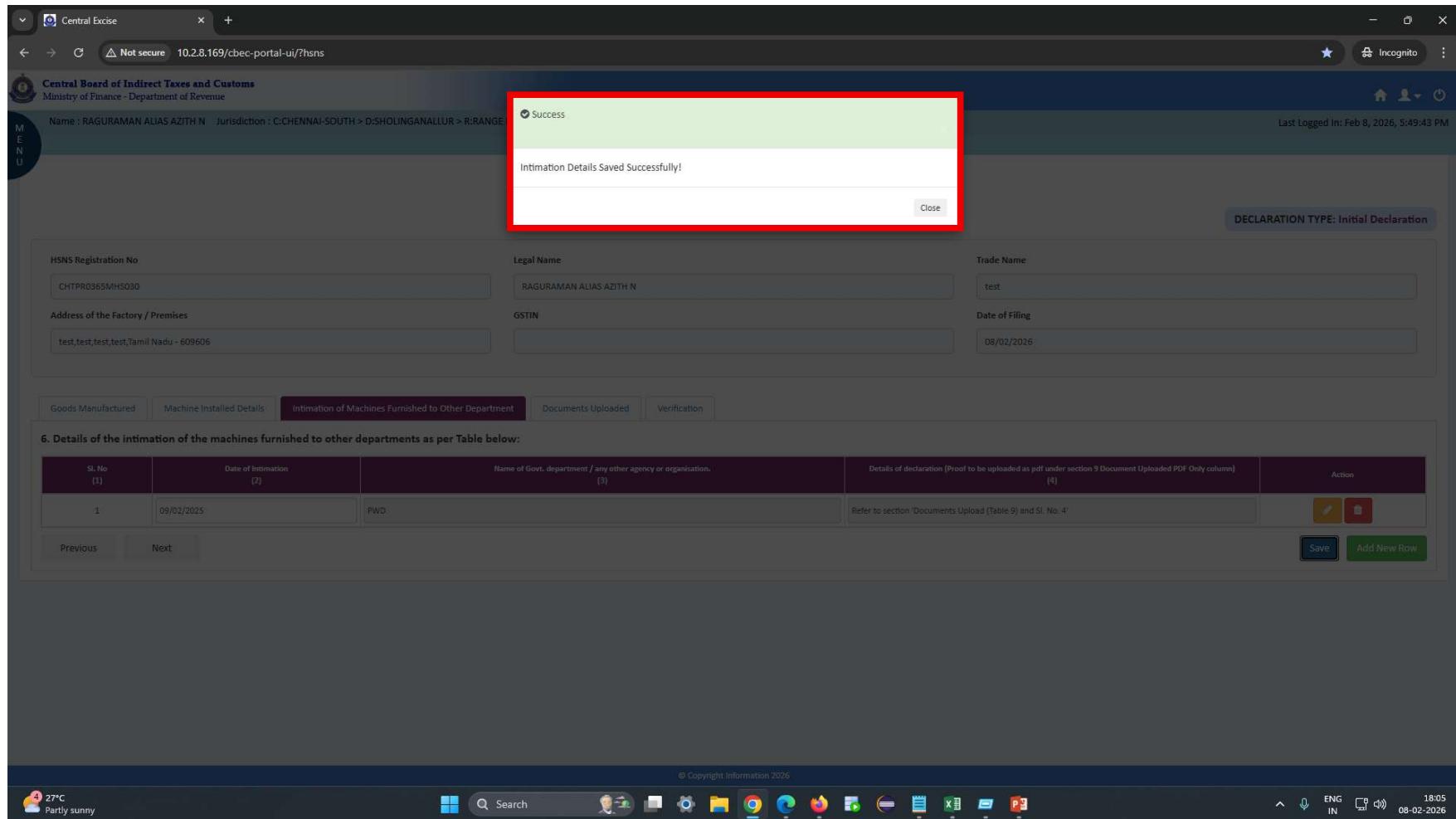
6. Details of the intimation of the machines furnished to other departments as per Table below:

Sl. No (1)	Date of Intimation (2)	Name of Govt. department / any other agency or organisation. (3)	Details of declaration [Proof to be uploaded as pdf under section 9 Document Uploaded PDF Only column] (4)	Action
1	09/02/2025	PWD	Refer to section 'Documents Upload (Table 9) and Sl. No. 4'	 

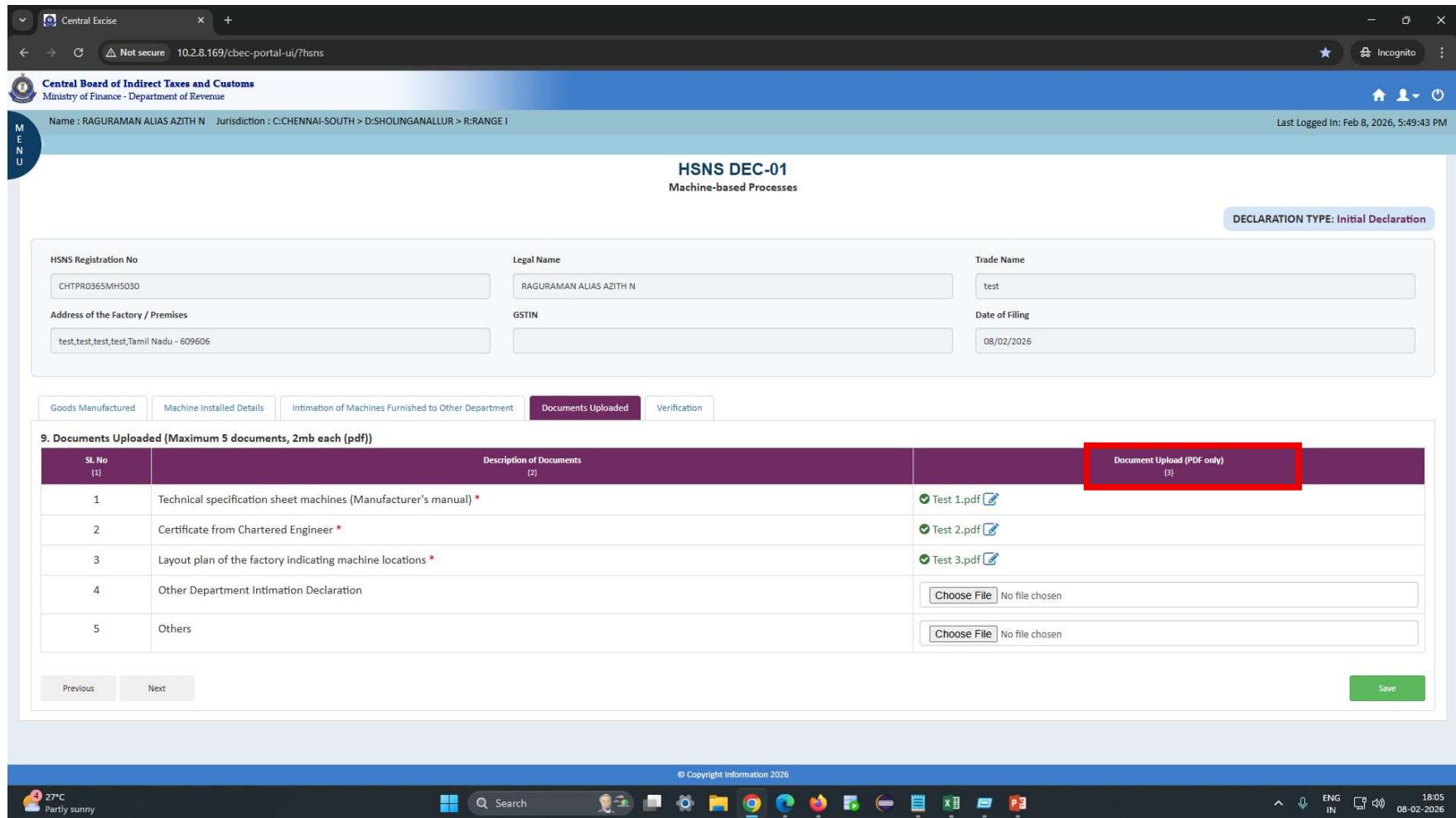
Previous Next Save Add New Row

27°C Partly sunny Copyright Information 2026 ENG IN 18:05 08-02-2026

10.15. Once the details are entered and saved, the following message will appear.



10.16. Step 8: All the required documents are to be uploaded by the Taxpayer. In respect of documents to be uploaded, a maximum of five documents of up to 2 MB each can be uploaded.



Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPRO365MHS030

Legal Name: RAGURAMAN ALIAS AZITH N

Trade Name: test

Address of the Factory / Premises: test,test,test,Tamil Nadu - 609606

GSTIN:

Date of Filing: 08/02/2026

Goods Manufactured | Machine Installed Details | Intimation of Machines Furnished to Other Department | **Documents Uploaded** | Verification

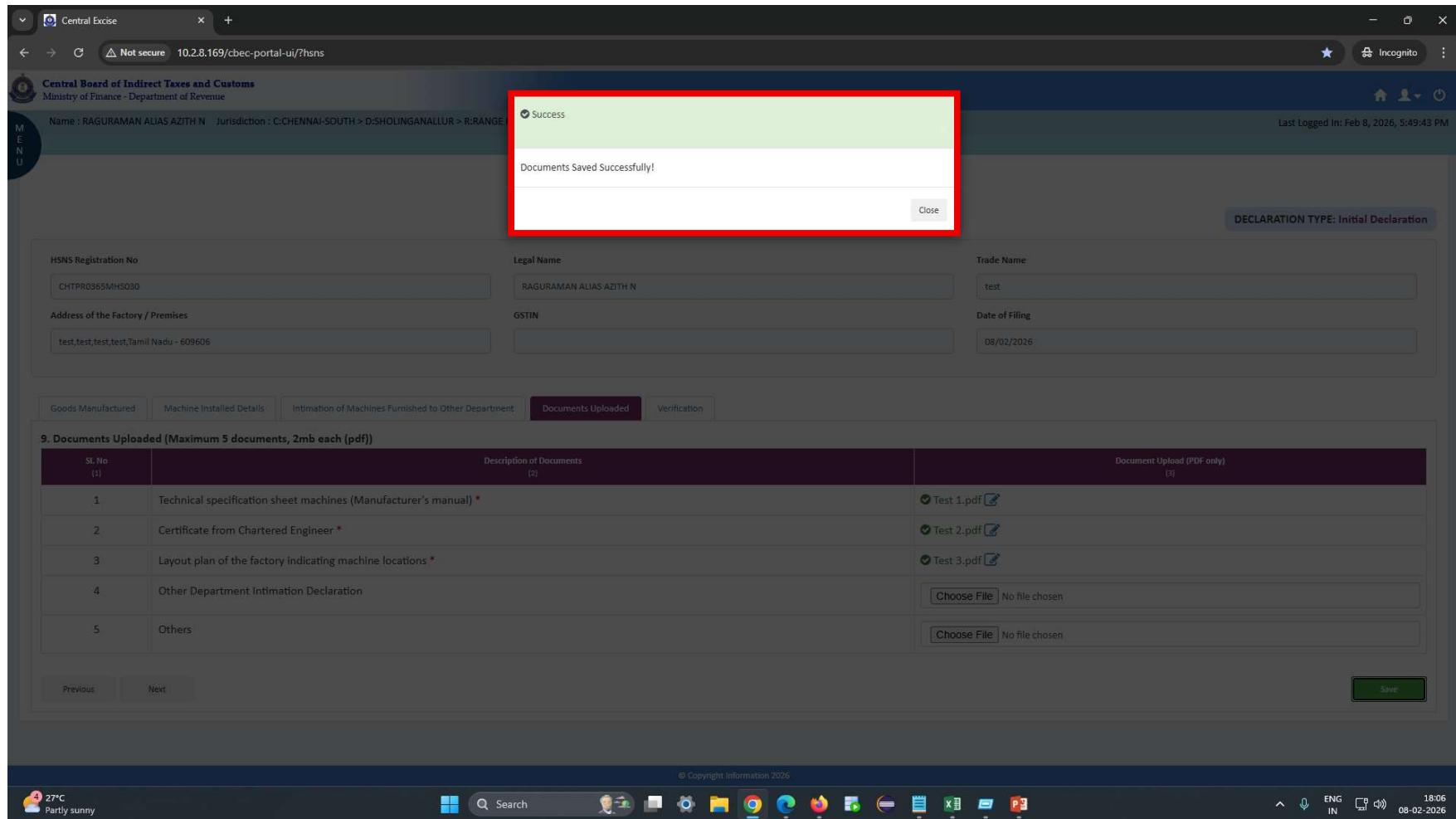
9. Documents Uploaded (Maximum 5 documents, 2mb each (pdf))

Sl. No (1)	Description of Documents (2)	Document Upload (PDF only) (3)
1	Technical specification sheet machines (Manufacturer's manual) *	<input checked="" type="checkbox"/> Test 1.pdf 
2	Certificate from Chartered Engineer *	<input checked="" type="checkbox"/> Test 2.pdf 
3	Layout plan of the factory indicating machine locations *	<input checked="" type="checkbox"/> Test 3.pdf 
4	Other Department Intimation Declaration	<input type="button" value="Choose File"/> No file chosen
5	Others	<input type="button" value="Choose File"/> No file chosen

Previous | Next | Save

27°C Partly sunny | Search | © Copyright Information 2026 | ENG IN | 18:05 | 08-02-2026

10.17. After the documents are uploaded, the taxpayer should save the uploaded details by clicking on the “Save” button. The following message will appear.



The screenshot shows a web browser window for the Central Board of Indirect Taxes and Customs (CBEC) portal. The URL is 10.2.8.169/cbec-portal-ui/?hsns. The page displays a form for a declaration, with various fields filled out. A prominent message box in the center of the page is highlighted with a red border. The message box has a green header with the text 'Success' and a white body with the text 'Documents Saved Successfully!'. Below the message box is a 'Close' button. At the bottom of the page, there is a 'Save' button. The status bar at the bottom of the screen shows the date and time as 08-02-2026 and 18:06, along with other system icons.

Central Excise

Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE

Last Logged In: Feb 8, 2026, 5:49:43 PM

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS030

Legal Name: RAGURAMAN ALIAS AZITH N

Trade Name: test

Address of the Factory / Premises: test,test,test,Tamil Nadu - 609605

GSTIN:

Date of Filing: 08/02/2026

Goods Manufactured

Machine Installed Details

Intimation of Machines Furnished to Other Department

Documents Uploaded

Verification

9. Documents Uploaded (Maximum 5 documents, 2mb each (pdf))

Sl. No (1)	Description of Documents (2)	Document Upload (PDF only) (3)
1	Technical specification sheet machines (Manufacturer's manual) *	<input checked="" type="checkbox"/> Test 1.pdf 
2	Certificate from Chartered Engineer *	<input checked="" type="checkbox"/> Test 2.pdf 
3	Layout plan of the factory indicating machine locations *	<input checked="" type="checkbox"/> Test 3.pdf 
4	Other Department Intimation Declaration	<input type="button" value="Choose File"/> No file chosen
5	Others	<input type="button" value="Choose File"/> No file chosen

Previous Next Save

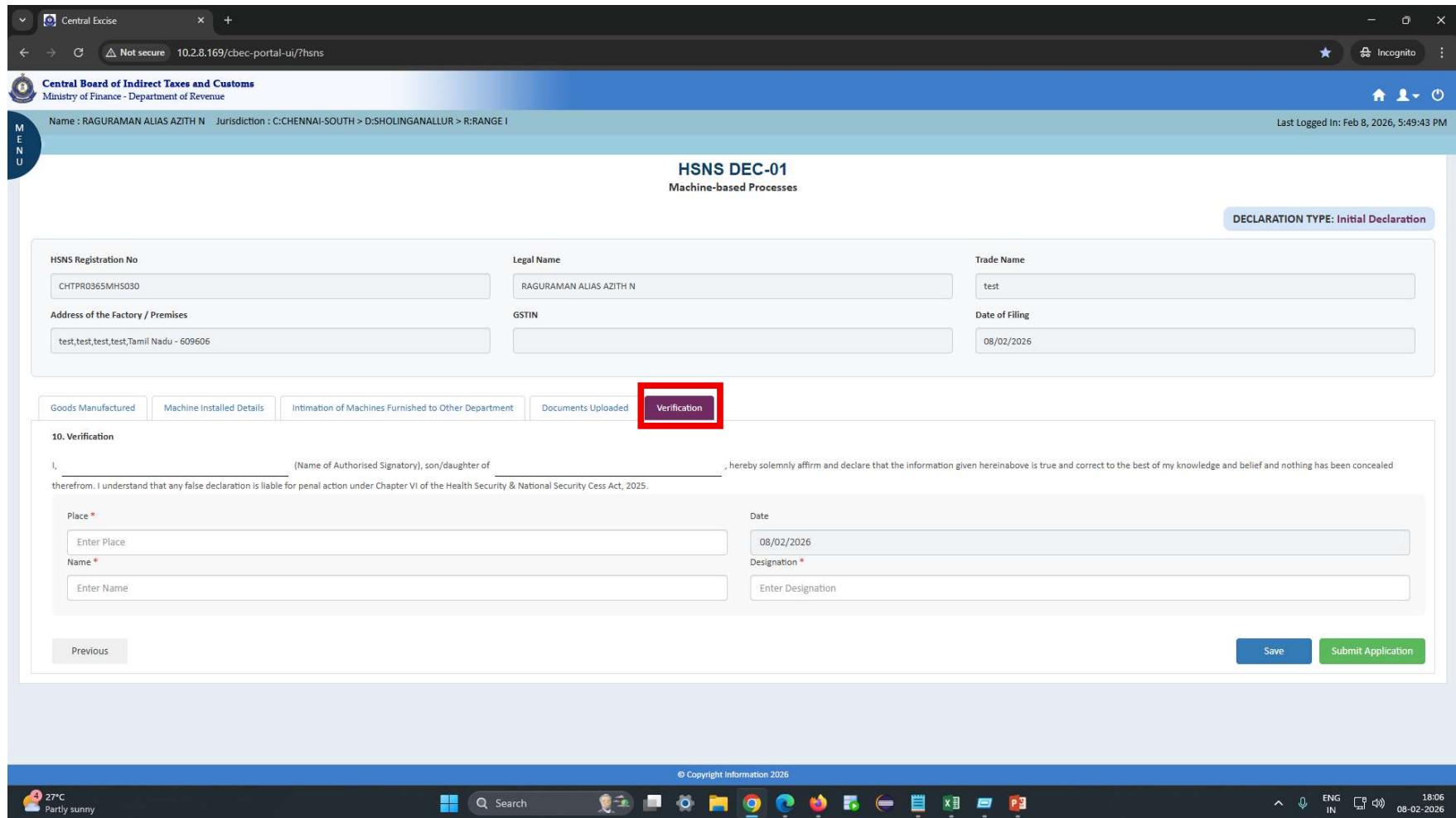
27°C Partly sunny

Search

Copyright Information 2026

ENG IN 08-02-2026 18:06

10.18. Step 9: Verification: The Authorized Signatory has to furnish self-declaration with regard to Verification.



Central Excise Not secure 10.2.8.169/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 8, 2026, 5:49:43 PM

HSNS DEC-01
Machine-based Processes

DECLARATION TYPE: Initial Declaration

HSNS Registration No: CHTPR0365MHS030
Legal Name: RAGURAMAN ALIAS AZITH N
Trade Name: test

Address of the Factory / Premises: test,test,test,test,Tamil Nadu - 609606
GSTIN:
Date of Filing: 08/02/2026

Goods Manufactured, Machine Installed Details, Intimation of Machines Furnished to Other Department, Documents Uploaded, **Verification**

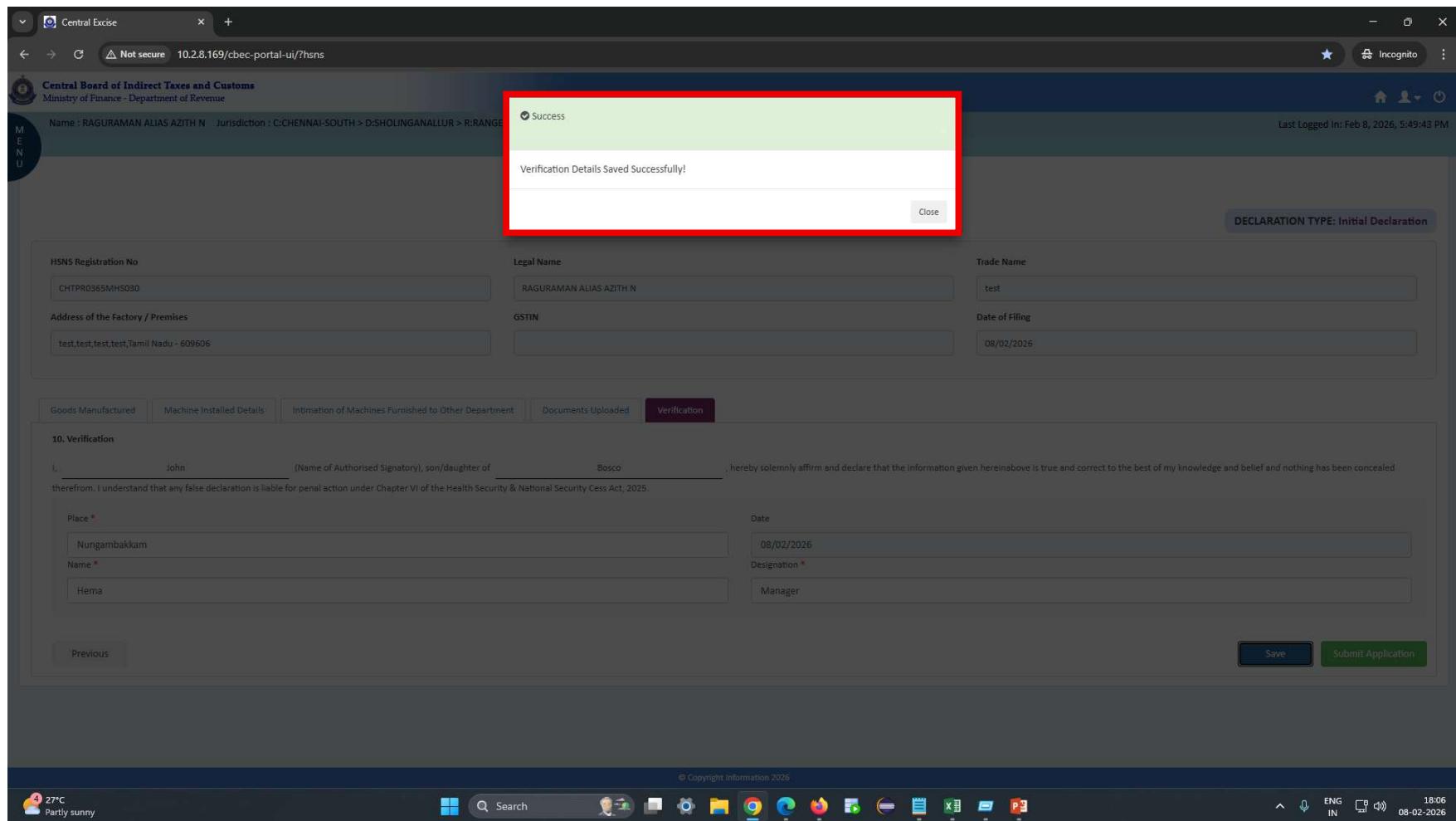
10. Verification
I, _____ (Name of Authorised Signatory), son/daughter of _____, hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that any false declaration is liable for penal action under Chapter VI of the Health Security & National Security Cess Act, 2025.

Place *: Enter Place
Name *: Enter Name
Date: 08/02/2026
Designation *: Enter Designation

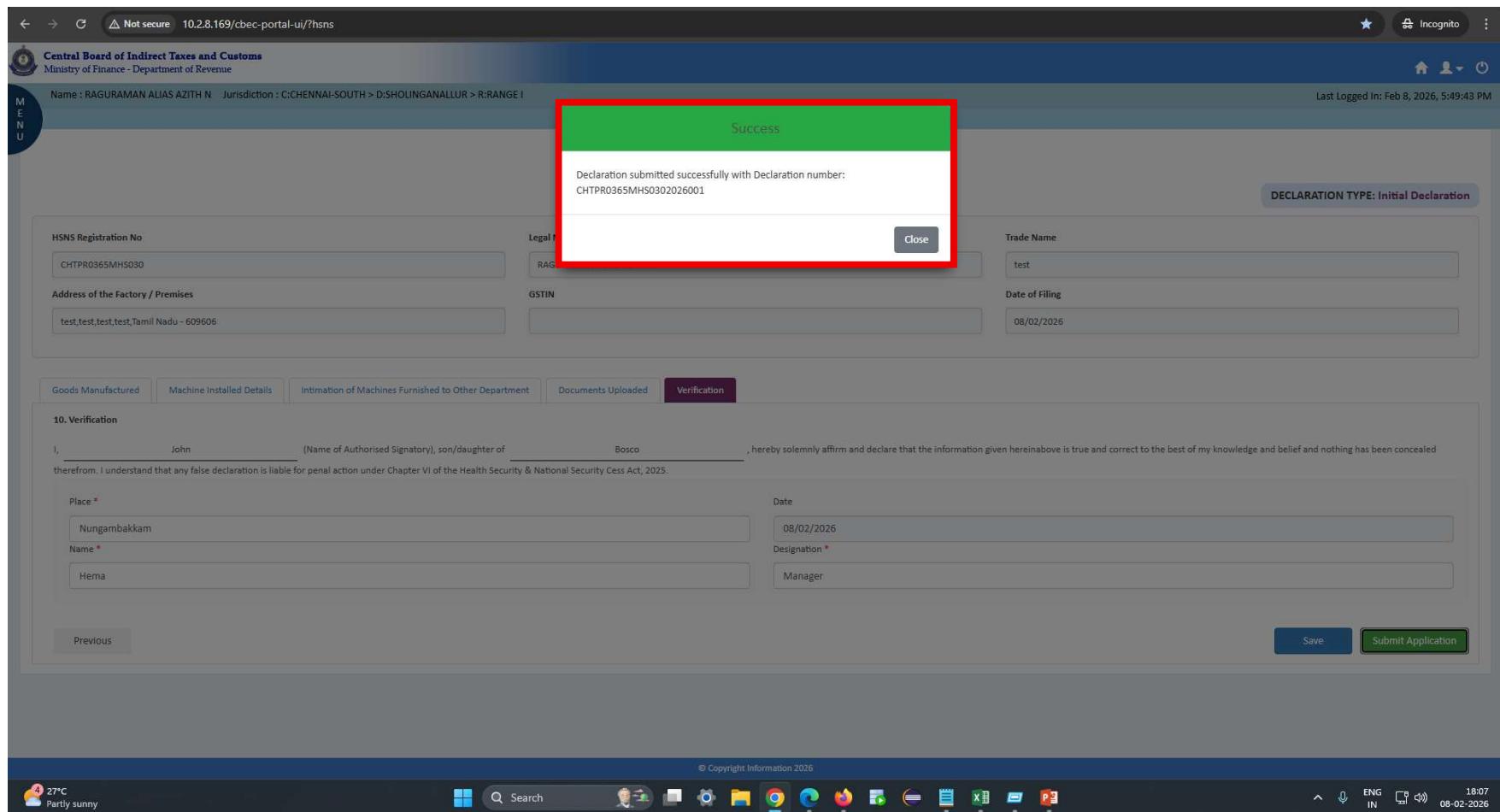
Save, Submit Application

27°C Partly sunny Copyright Information 2026 ENG IN 18:06 08-02-2026

10.19. Once entries are made, the registered person should save the data by clicking on the 'Save' button. On saving the data, the following message will appear.



10.20. Now the registered person can submit the Declaration form by clicking on “Submit Application” Button. A message of successful filing of form along with the “Declaration Number” will be displayed on the screen.

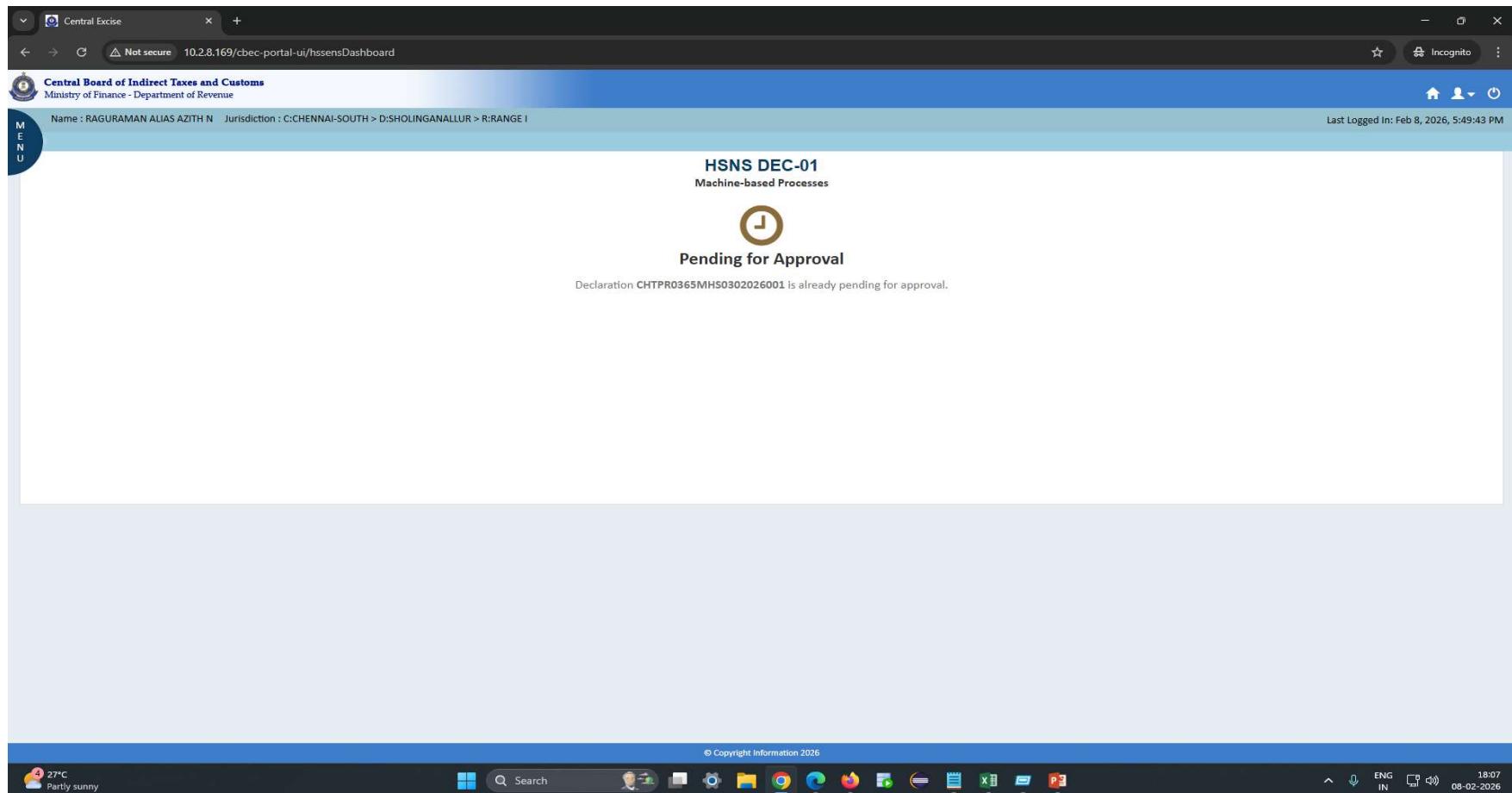


The screenshot shows a web browser window for the Central Board of Indirect Taxes and Customs (CBEC) portal. The URL is 10.2.8.169/cbec-portal-ui/?hsns. The page displays a declaration form for a user named RAGURAMAN ALIAS AZITH N. The declaration has been submitted successfully, as indicated by a green 'Success' message box in the center. The message states: 'Declaration submitted successfully with Declaration number: CHTPR0365MHS0302026001'. A 'Close' button is visible in the bottom right corner of this message box. The declaration form includes fields for HSNS Registration No (CHTPR0365MHS030), Legal Name (RAGURAMAN ALIAS AZITH N), GSTIN, Trade Name (test), Address of the Factory / Premises (test,test,test,Tamil Nadu - 609606), and Date of Filing (08/02/2026). Below the form, there are tabs for Goods Manufactured, Machine Installed Details, Intimation of Machines Furnished to Other Department, Documents Uploaded, and Verification. The Verification section contains a declaration statement: 'I, John (Name of Authorised Signatory), son/daughter of Bosco, hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I understand that any false declaration is liable for penal action under Chapter VI of the Health Security & National Security Cess Act, 2025.' It also includes fields for Place (Nungambakkam), Name (Hema), Date (08/02/2026), and Designation (Manager). At the bottom right of the form are 'Save' and 'Submit Application' buttons. The status bar at the bottom of the screen shows the date (08-02-2026), time (18:07), and system icons.

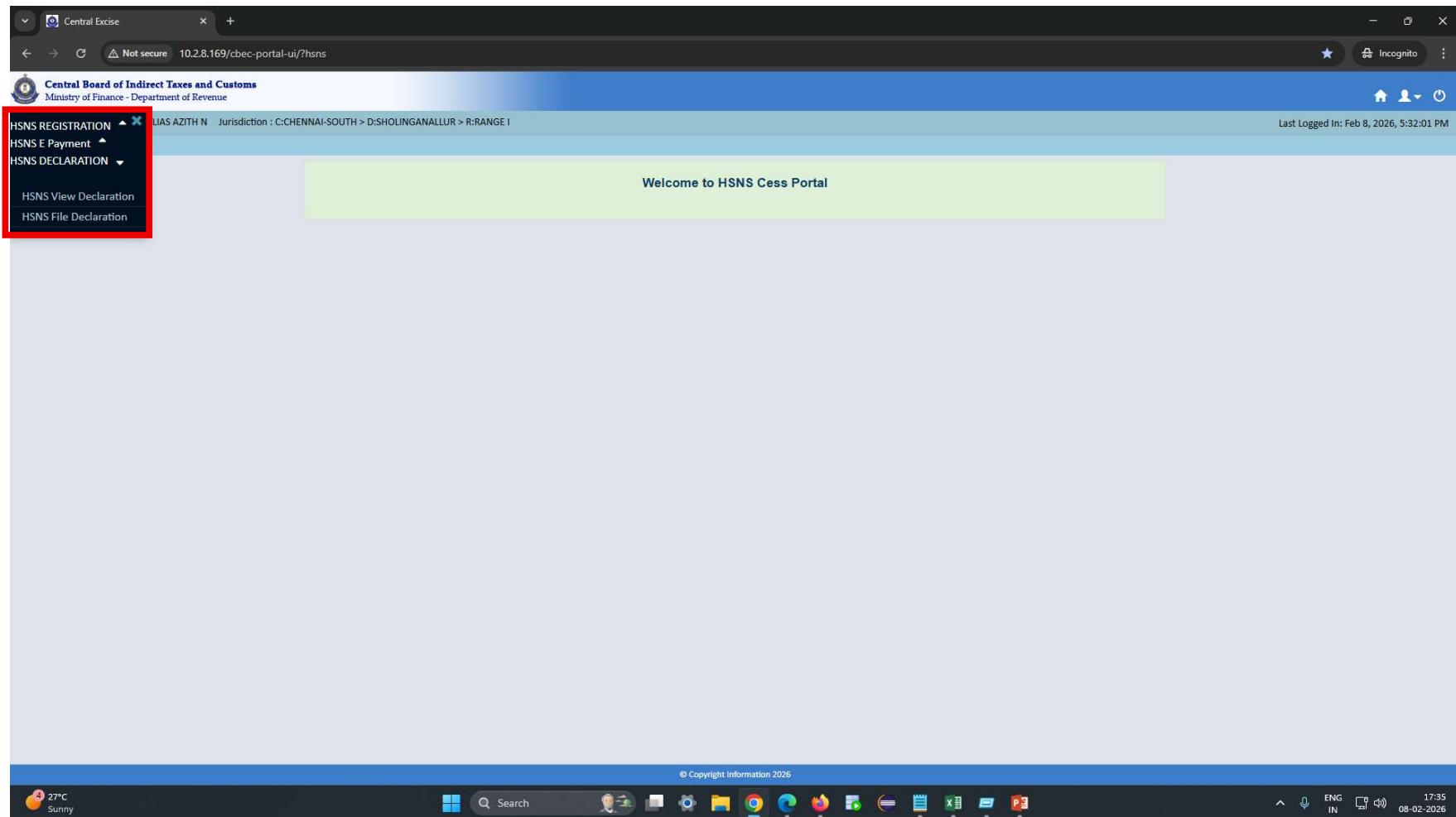
Note: The Registered Persons should ensure the correctness of the details filled in the declaration form, as details once filled and submitted cannot be altered or edited later.

NOTE: It is pertinent to mention here that as per Rule 11(3) of HSNS Rules, 2026, no fresh declaration shall be filed under sub-rule (2) of rule 9 until an order of confirmation has been passed by the proper officer in respect of declaration filed earlier.

11. In case the registered person tries to file another declaration before approval of the earlier declaration filed, the following message will appear.



12. On successful submission of the declaration, the registered person can view the Declaration Form filed by clicking on MENU > HSNS DECLARATION > HSNS VIEW DECLARATION.



13. On clicking 'view Declaration', registered person can view the details entered. The registered person can now view the "Unique Machine Registration Number "generated by the system under the tab "Machine Installed Details" and under column Registration No. of the Machine.

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue

Name : RAGURAMAN ALIAS AZITH N Jurisdiction : C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I

Last Logged In: Feb 9, 2026, 2:08:09 PM

M
E
N
U
HSNS DEC-01
DECLARATION TYPE: Initial Declaration

HSNS Registration No

Legal Name

Trade Name

CHTPR0365MHS032

RAGURAMAN ALIAS AZITH N

test

Address of the Factory / Premises

GSTIN

Date of Filing

test,test,test,Tamil Nadu - 609606

09/02/2026

Goods Manufactured
Machine Installed Details
Intimation of Machine Furnished to Other Department
Documents Uploaded
Verification

4. Details of machines installed (For Machine-based processes) as per Table A or B below:

Sl. No (1)	Registration No. of the Machine (2)	Make (if available) (2)	Model No. (if available) (3)	Name of Manufacturer (4)	Machine No. (5)	Date of Purchase (6)	Electricity Consumption capacity of the machine per hour (KWH) (15)	Machine Working status (Y/N) (17)	Actions
1	CHTPR0365MHS032001	Ab1	BC2	Ragu	536	01/02/2026	650	YES	
2	CHTPR0365MHS032002	Ab2	BC3	Ragu 1	537	02/02/2026	651	YES	

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